

**Actionable points on the NHRC team Visit to Kakinda, in the State of
Andhra Pradesh on 27th & 28th April, 2015**

Shri. S. C. Sinha, Hon'ble Member, NHRC accompanied by Shri. Rajiv Seth, P.S to Member and Shri. K.H.C. Rao, Consultant, visited Kakinada, East Godavari District of Andhra Pradesh on 27th and 28th April 2015. The purpose of the visit was to assess the implementation of Social Welfare Schemes run by the State Government in the District.

2. In this regard, the team of NHRC was accompanied by following State Officials:

- Mrs. P. Vijay Laxmi, Project Director (Women & Child Development, Kakinada)
- Smt. P. Sabitri, CDPO (ICDS)
- Shri C Uma Maheswar Rao, District Supply Officer
- A Tata Rao, Mandal Supply Officer
- Mrs. M. Sabitri Amma, District Medical & Health Officer, Kaninada
- Shri Giri Ganesh, Dy. Statistical Officer (Dept. of Medical & Health Dept., Kakinada)

3. The team of NHRC visited **Children Home** (at Sriram Nagar, 2nd Street, Kakinada), **Shishugriha** (Kakinada), **Two Anganwadi** (Code No. 74 & 138), **Two PDS Shops** (No. 14 at Ramnaiyapeta & No. 16 at Gaigalupadu), **CHC & PHC, Pedapudi, Sub Centre** (at Rameshwaram & Karakuduru). The Team interacted with Officials, Scheme Facilitators and Beneficiaries of various schemes and took note of ground realities at the above mentioned places. From the observations reported, the points came out for perusal of the Commission for action is as follows:

S.No	Place Visited	Observations of NHRC Team	Actionable Points/ ATR Required
1.	Children Home (at D.R.No. 1-15-28, Sriram Nagar, 2 nd Street, Kakinada, District East Godavari)	<ul style="list-style-type: none"> • The Children Home is currently working in a rented accommodation and is in dire need for an independent building. Presently, construction of new building could not be initiated due to want of land identification and allotment from the District Collector. • The Children Home does not have any Chowkidar to perform the duties of a night watcher in the Children Home. • There was no fire extinguisher placed in the Children Home. 	<ul style="list-style-type: none"> • The Collector, East Godavari may consider allotment of a suitable land for the Children Home, Kakinada, for which a sanction of Rs. 1.5 Crore has been received from the Govt. of Andhra Pradesh for the construction of the building. • The Collector, East Godavari may consider providing a Chowkidar for the Children Home. • The Superintendent of the Children Home, Mrs. D. Sudha Rani to provide fire extinguisher and be placed in the Children Home.

(B)

2.	Shishugriha (at Kakinada, East Godavari District)	<ul style="list-style-type: none">• The Shishugriha's Social Worker, Doctor and Chowkidar posts are lying vacant.• The Manager, Shishugriha, Kakinada informed that present budget allocation to maintain children @ Rs. 1000/- (Food & Medicine) is not sufficient.• The Manger of the Children Home is finding it very difficult to get rented houses for keeping Children.• No Fire Extinguisher are placed in the Sishugriha.	<ul style="list-style-type: none">• The Secretary, Woman & Child Welfare Dept. of Andhra Pradesh to ensure that the posts of Shishugriha's Social Worker, Doctor and Chowkidar posts are to be filled up immediately.• The budget allocated for Children maintenance should be increased from Rs. 1000/- p.m. to Rs. 2000/- p.m.• A Government building should be provided for taking better care of the children.• The Manager of Shishugriha should install Fire extinguishers in the Sishugriha as per requirement.
3.	Anganwadi		
3.1	Anganwadi Code No. 74 (Dumipetta at Ward No. 10 of Kakinada Municipality)	<ul style="list-style-type: none">• The team observed that the sanitation and hygienic conditions are not upto the mark. The drain in front of the Anganwadi needs to be covered to avoid any accident.• The worker of the Anganwadi Smt. Krishnan Kumari informed that they are not getting regular salary specially every year March to May.• The House rent was not released to pay the house owner.	<ul style="list-style-type: none">• Sanitation and Hygienic conditions in and around Anganwadi should be improved. The drain in-front of the Anganwadi needs to be covered.• Smt. Krishnan Kumari, worker of the Anganwadi should be given regular salary. She has not been paid for the month March to May, 2015.• The budget should be released on time so that house rent could be paid to the house owner.
3.2	Anganwadi Code No. 138 (Rajiv Griha Kalpa at Ward No. 11, near Diary Farm of Kakinada Municipality)	<ul style="list-style-type: none">• In front of the Anganwadi there is a low land where due to poor drainage system, water gets logged. The drain in front of the Anganwadi is also open.	<ul style="list-style-type: none">• Sanitation and Hygienic conditions in and around Anganwadi should be improved. The area on front of Anganwadi should be provided with proper drainage system to avoid water logging. The drain in-front of the Anganwadi needs to be covered.

(c)

4.	Primary Health Care and Community Health Care (Pedapudi, Kakinada)	<ul style="list-style-type: none">• Cots and mattresses were not provided to the CHC.• The team observed that even after seven years of conversion of PHC to CHC, the physical infrastructure has not been upgraded.• The CHC has not sanctioned posts which need to be created and posted in the CHC for smooth functioning of the Hospital.• The hospital does not have Incubators, Ambulance and X-Ray of its own. The patients have to go 20 Kms away from hospital to take their X-Ray.• The team found old and broken furniture and equipments which has been dumped near the hospital corridor.• The post of Counselor is vacant for last two years and hence the Integrated Counseling and Testing Center (ICTC) is not functional in hospital.• The team noticed that no firefighting equipment is installed in the hospital as per the requirement.	<ul style="list-style-type: none">• CHC pedapudi should be provided with cots and mattresses.• The physical infrastructure of PHC should be upgraded to the level of CHC as per standard requirements.• The following posts lying vacant in CHC Pedapudi should be filled in on priority:<table border="1" data-bbox="1021 589 1532 1043"><tr><td>Community Health Officer</td><td>01</td></tr><tr><td>Staff Nurse</td><td>02</td></tr><tr><td>Dark Room Assistant</td><td>01</td></tr><tr><td>Radiographer</td><td>01</td></tr><tr><td>Lab Technical Grade-I</td><td>01</td></tr><tr><td>MPHA (F)</td><td>02</td></tr><tr><td>MPHA (M)</td><td>09</td></tr><tr><td>Matt. Assistant</td><td>01</td></tr><tr><td>L.D. Computer</td><td>01</td></tr><tr><td>ICTC (HIV) Counselor</td><td>01</td></tr></table>• Incubators, Ambulance, X-Ray Machine should be provided in CHC Pedapudi Hospital.• Dispose-off the old and broken furniture and equipments dumped near the hospital corridor immediately.• Soon after filling the post of ICTC (HIV) Counselor, the ICTC (Integrated Counseling and Testing Center) in the hospital should be made functional.• Installation of firefighting equipment in the Hospital as per the requirement.	Community Health Officer	01	Staff Nurse	02	Dark Room Assistant	01	Radiographer	01	Lab Technical Grade-I	01	MPHA (F)	02	MPHA (M)	09	Matt. Assistant	01	L.D. Computer	01	ICTC (HIV) Counselor	01
Community Health Officer	01																						
Staff Nurse	02																						
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Lab Technical Grade-I	01																						
MPHA (F)	02																						
MPHA (M)	09																						
Matt. Assistant	01																						
L.D. Computer	01																						
ICTC (HIV) Counselor	01																						
5.	Sub Centre Rameshwaram (under Pedapudi PHC)	<ul style="list-style-type: none">• The Asha worker Ms. M. Laxmi of this Sub Centre brought to the notice of the NHRC team that they may be taken on Govt. roll and paid a regular salary of Rs. 5000/- p.m.	<ul style="list-style-type: none">• 'Asha Worker' Ms. M Laxmi is getting insufficient salary. The salary may be increased in proportion to prescribed minimum wages.																				



**Government of Andhra Pradesh
Revenue Department.**

**Notes Submitted to the
Sri S.C.Sinha,
Member of National Human Rights
Commission, New Delhi**

East Godavari, Kakinada

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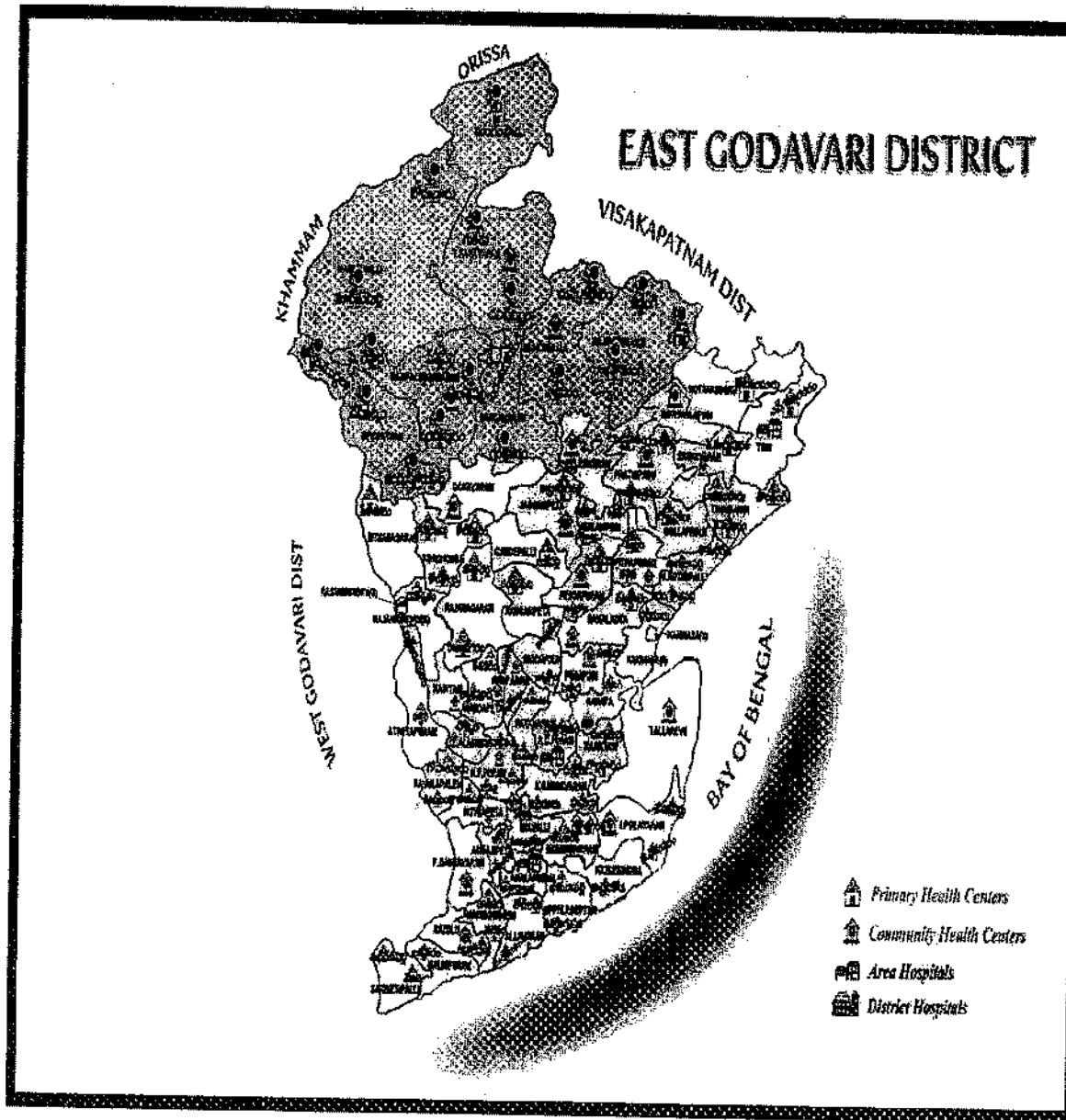
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HEALTH MEDICAL AND FAMILY WELFARE DEPARTMENT
EAST GODAVARI DISTRICT

*Brief note on
Medical & Health Activities
(2014-15)*

District Medical & Health Officer
East Godavari, Kakinada.

Health Ins. in EAST GODAVARI DISTRICT



Total Population	: 53,05,640
Sub Centres	: 841
CHNCs	: 25
PHCs	: 117
CHCs	: 22
AHs	: 07
Dist.Hqrs Hospital	: 01
Teaching Hospitals	: 03 (1 Govt. 2 Pvt)
UHCs	: 20

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GOVERNMENT OF ANDHRA PRADESH
MEDICAL & HEALTH DEPARTMENT
EAST GODAVARI DISTRICT

BRIFF NOTE ON NATIONAL HEALTH PROGRAMMES PERFORMANCE 2014-2015

<<< >>>

I. GENERAL INFORMATION :

➤ Population	:	53,05,640
➤ PHCs	:	117
➤ Sub-Centers	:	841
➤ CHNCs	:	25
➤ CHCs	:	22 (DH - 19, APVVP - 3)
➤ Round the Clock MCH Centers	:	37
➤ Area Hospitals	:	07 (APVVP - 7)
➤ UHCs	:	20
➤ Medical Officers	:	210(Regular-157,Contract-53)
➤ Para Medical Staff	:	3126
➤ ASHAs	:	4487

II. NATIONAL HEALTH PROGRAMMES :

Family Welfare Programme:

Item	YEAR 2013-14			YEAR 2014-15		
	Tar.	Ach.	%	Tar.	Ach.	%
A.N.Registration	91009	88419	97.15	91009	90751	99.72
Institutional Deliveries	77195	76426	99.00	81429	80933	99.39
Fully Immunization	79634	73026	91.70	79757	77097	96.60
F.P.Sterilizations	32000	28971	90.53	30000	26650	88.83

III.NTR AAROGYA SEVA (Upto 31-03-2015)

➤ No. of Surgeries done	:	1,87,682
➤ Amount incurred	:	Rs.475.3 crores

IV. FDHS - 104 :

➤ No.of Vehicles	:	26
➤ No.of Vehicles on road	:	24
➤ No.of Vehicles Off road	:	02 (Repairs)

Contd..

V. NRHM - 2014-15

➤ Total available funds	:	Rs.3633.07 lakhs
➤ Expenditure	:	Rs.3516.60 lakhs
➤ Balance	:	Rs. 116.47 lakhs

VI. EMRI - 108 :

➤ No.of Vehicles	:	37
➤ No.of Vehicles on road	:	36
➤ No.of vehicles off road	:	01 (Repairs)

VII. JAWAHAR BALA AAROGYA RAKSHA :

➤ Total No.of Schools	:	4,170
➤ No.of Children benefitted	:	3,37,840

VIII. R.N.T.C.P : T.B. District Cure Rate : 88%

IX. N.L.E.P : Leprosy Dist. Prevalence rate : 0.43/10000 population

X. N.A.C.P :	ANC	Total	:	79414
	ANC	Positives	:	169
	Non ANC	Total	:	102211
	Non ANC	Positives	:	4209

XI. MALARIA : B.S. Collected	:	1,77,714
Positives	:	789(Pv-41, Pf-748)
Deaths	:	NIL

XII. EPIDEMICS :

No.of Diarrhoea Cases	:	30
No .of Deaths	:	NIL

XIII. IMR/MMR

IMR : 34/1000 Live births	:	829
MMR:74/1,00,000 Live births	:	52

District Medical & Health Officer,
East Godavari District, Kakinada.

HEALTH MEDICAL AND FAMILY WELFARE DEPARTMENT
EAST GODAVARI DISTRICT

*Brief note on PHC Pedapudi &
Sub-centers Rameswaram &
Karakuduru*



Dy.DM&HO
CHNC, Pedapudi

District Medical & Health Officer
East Godavari, Kakinada.

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2	PHC MAP
3	HUMAN RESOURCES POSITION OF PHC PEDAPUDI
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CHCPedapudi as well as PHC

Introduction:- PHC Pedapudi was established in 1992 in a private building of Pedapudi village area of East Godavari District. It is located in between Kakinada and G.mamidada. Later, the Grampanchayat Pedapudi have passed resolution for sanction of 2.0 cents of Govt. Land area for construction of new PHC Pedapudi in 1998. The PHC pedapudi was started in new building in the same year i.e 1998. At that time, the PHC Pedapudi was running with 14 sub centers and rendered services to the public of Pedapudi mandal with population around 68,000 . Further, two more Government Dispensaries viz GD. Sampara and GD Peddada were also functioning in this mandal and rendering services to the public. The PHC Pedapudi was upgraded as CHC Pedapudi in 2008 .

Present Status of PHC Pedapudi:

The PHC pedapudi was upgraded as CHC Pedapudi and divided in two PHCs by name PHC Peddada and PHC Sampara from 2008, the staff are only repatriated to PHC Peddada and PHC sampara for functional services. But, the salaries and all administrative sanctions are being made by PHC Pedapudi since 2008 to till to date.

Again in 2011, as per the CHNC (Community Health and Nutrition cluster) establishment policy, CHNC Pedapudi was started with the staffing pattern of DyDM&HO, CHO, DPMO, MSUO, O.O, HE and SA. The CHC Pedapudi is also working as First referral unit and simultaneously PHC Peddada is also functioning with this building with 16 subcentres. (List of Subcenters) attached. At present, PHC Pedapudi is having population of 1,00,737 .

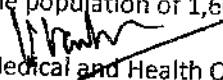
Hence, PHC Pedapudi is now functioning as CHC Pedapudi and PHC as well.

Selected two sub centers:

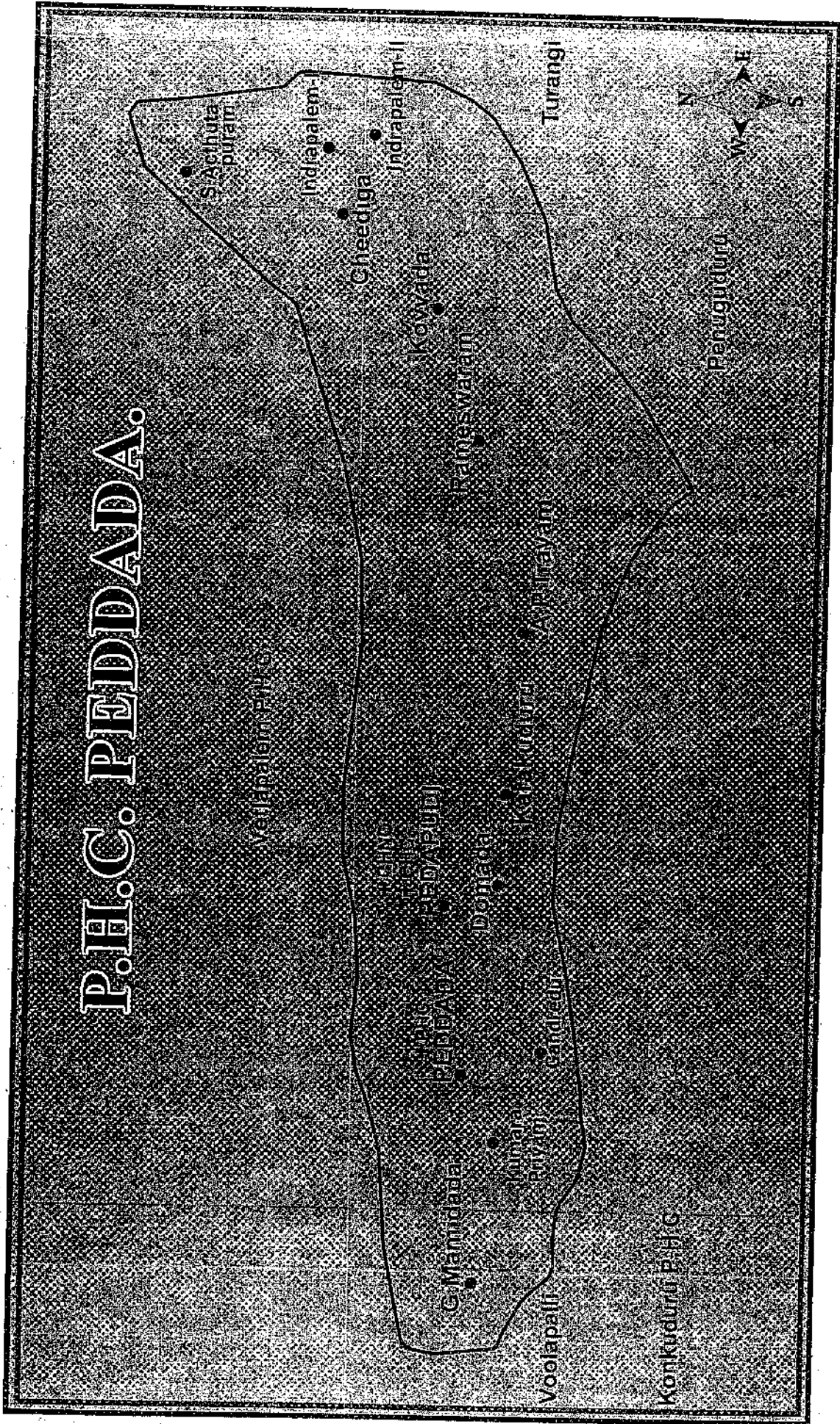
1. **Rameswaram:** This subcenter is located in between Kakinada and AP trayam village. This functioning in Government Building nearby sivalayam temple of Rameswaram village since 1998. This subcenter is rendering services to the population of 5264. The Human resource, Map and performance of subcenter is here with attached.
2. **Karakuduru:** This subcenter is located in between Kakinada and Domdada village . This also functioning in Government Building on the Gollamamidada road since 1994. This subcenter is rendering services to the population of 5697. The Human resource, Map and performance of sub center is here with attached.

Present status of CHNC Pedapudi: (Administrative wing)

This CHNC comprises one CHC (Pedapudi) and Three PHCs (PHC Peddada, PHC Sampara and PHC Konkuduru) with 27 sub centers and rendering services to the population of 1,60,303.


Dy. District Medical and Health Officer,
CHNC Pedapudi.

P.H.C. PEDDADA.



PRIMARY HEALTH CENTRE PROFILE

NAME OF THE PRIMARY HEALTH CENTRE	PEDAPUDI
POPULATION OF THE PRIMARY HEALTH CENTRE	100737
TOTAL Eligible couple OF THE PRIMARY HEALTH CENTRE	17766
NO OF GRAMPANCHAYATS IN THE PHC LEVEL	19
TOTAL HOUSES IN THE PHC AREA	19248
TOTAL FAMILIES IN THE PHC	26429
TOTAL ANGANWADI CENTRES IN PHC AREAS	100
TOTAL ASHA WORKERS PRESENT WORKING	52
TOTAL IMMUNISATION SESSIONS CONDUCT IN PHC LEVEL	61
NUMBER OF HABITATIONS IN PHC SURROUNDING	6

PRIMARY HEALTH CENTRE STAFF DETAILS

S.NO	NAME OF THE EMPLOY	DISIGNATION	CELL NUMBER
1	Dr.M.Raghavendra	MDECICAL OFFICER	9866118456
2	Dr.P.Amala	2 nd MEDICAL OFFICER	8008288125
3	Suresh Kaumar	Pharmacist	9948555340
4	G.K.Singh	MPHS(M)	9493280647
5	J.Shanakar	MPHS(M)	7386121422
6	P.H.Kantham	MPHS(F)	8897256513
7	J.Savithri	MPHS(F)	9908264568
8	N.Satya Kumari	MPHS(F)	9948497095
9	D.Damayanthi	STAFF NURSE	9989800829
10	K.Surya Kumari	Maternity Asst	9849158864
11	Y.Appala Narasa	FNO	8374578623
12	S.Suribabu	Arogya Miatra	9701345649
13	Ramapadmini	SWEEPAR	9912070743

POPULATION DETAILS

POPULATION	MALE	FEMALE	TOTAL
	77250	77294	154544

CONVENTS/SCHOOLS/Jr COLLEGE/HOSTELS INFORMATION

S.NO	NAME OF THE INSTITUTION	TOTAL INSTITUTIONS	TOTAL STRENGTH
1	CONVENTS	28	8251
2	PRIMARY SCHOOLS	46	3812
3	HIGH SCHOOLS	13	3275
4	Jr COLLEGES	3	631
5	DEGREE COLLEGES	1	239
6	GOVT HOSTELS	2	46
	TOTAL	93	16254

DRINKING WATER SOURCES

WELLS	HAND PUMPS	OVER HEAD TANKS	MINERAL WATER PLANTS
32	319	23	11

MAHILA SAMAKYA INFORMATION

S.NO	TOTAL GROUPS	TOTAL MEMBERS
1	37	1565

HUMAN RESOURCES-CHC PEDAPUDI AS WELL AS PHC.

CHNC Pedapudi:				
Sl.No.	Name of the Post	Sanctioned	In Position	Vacant
1	Senior Public Health Officer	1	1	0
2	Community Health Officer	1	0	1
3	Dy. Para Medical Officer	1	1	0
4	Multi Purpose Health Extension Officer	1	1	0
5	Ophthalmic Officer	1	1	0
6	Health Educator	1	1	0
7	Senior Assistant	1	1	0
8	L.D.Computer	1	0	1
CHC Pedapudi				
1	Civil Assistant Surgeon	4	4	0
2	Dental Assistant Surgeon	1	1	0
3	Head Nurse	1	1	0
4	Staff Nurse	6	4	2
5	Radiographer	1	0	1
6	Dark Room Assistant	1	0	1
7	Lab technician Grade-II	1	1	0
8	Public Health Nurse	1	1	0
9	Assistant Para Medical Officer	1	1	0
PHC Peddada (PHC Pedapudi)				
1	Medical officer	2	2	0
2	Staff Nurse	1	1	0
3	Lab. Technician	1	0	1
4	Pharmacist Gr. II	1	1	0
5	M.P.H.S.(F)	2	2	0
6	M.P.H.S.(M)	1	1	0
7	M.P.H.A.(F)	14	12	2
8	M.P.H.A.(M)	10	1	9
9	Matt. Assistant	1	0	1
10	F.N.O.	1	1	0
12	M.N.O.	1	1	0
13	Sweeper	1	1	0
14	Night Watchman	1	0	1
15	Thoty	1	0	1

PHYSICAL PERFORMANCE OF
PHC: PEDAPUDI
ANNUAL REPORT FROM APRIL-14 TO MARCH-2015

UNIVEEERSAL IMMUNISATION PROGRAMME

S.NO	SERVICES	FOR APRIL 2015(2015-16)			FOR 2014-15-LAST YEAR (01/04/2014 TO 31/03/2015)		
		TARGET	ACH	%	TARGET	ACH	%
1	T.T. (Antenatal)	153	159	104	1836	1863	101
2	B.C.G.	153	163	123	1596	1328	83
3	D.P.T.& O.P.V.	133	130	98	1596	1328	83
4	HEPATITIS-B	133	162	122	1596	1798	112
5	MEASLES	133	162	122	1596	1146	71
S.NO	SERVICES	FOR APRIL 2015(2015-16)			FOR 2014-15-LAST YEAR (01/04/2014 TO 31/03/2015)		
		TARGET	ACH	%	TARGET	ACH	%
10	A.N REGISTRATION	156	202	129	1872	2255	120
11	TOTAL DELIVERIES	130	161	123	1560	1855	118
12	INSTITUTIONAL DELIVE	130	161	123	1560	1855	118

FAMILY PLANNING

S.NO	SERVICES	FOR APRIL 2015(2015-16)			FOR 2014-15-LAST YEAR (01/04/2014 TO 31/03/2015)		
		TARGET	ACH	%	TARGET	ACH	%
1	STERLIZATIONS	61	61	100	732	954	130
2	I.U.D'S	39	17	44	468	525	112
3	ORAL PILS (OPC)	879	117	13	879	319	36
4	CONDOMS (CC)	1295	1297	2200	169

Disease burden of phc Pedapudi 2014-15					
PHC Pedapudi	Out Patients				In Patients
	Male	Female	Children	Total	Male
During Month	902	814	111	1927	...
Cumulative	9505	9226	373	19104	...
I.C.T.C.Activity	During Month		Cumulative		
	Tested	Reactive	Tested	Reactive	
Antenatal	1	...	135	1	
General	6	...	149	6	
Referred to DMC	3	...	54	...	
Positive Deliveries	
R.N.T.C.P. DOTS					
	Cat - 1	Cat - 2	child		
Cases put on Treat-	75	28	0		
cases on hand	58	16	2		
N.L.E.P.					
	MB	PB	TOTAL		
Cases Started	1	4	5		
cases on hand	1	1	2		
N.V.B.D.C.P.					
	BS COLLECTIO	POSITIVE			
During Month	905	0		...	
Cumulative	2765	3			
NPCB					
Cases examined	1273				
Glasspreserved	727				
CAT cases ref	76				

MDR REPORTS OF CHNC PEDAPUDI FROM - 14-15

s.no	Name of the PHC	Name of the S/C	Name of the Mother	Mother ID (MCTS)	Date of Death	Place of Death	CB & FB report Uploaded (Date)	Hard Copy submitted (dmho)	Remarks
1	Peddada	Pedapudi	Komaragiri Grace Lalitha	2814611001113000 55	23-05-14	GGH,KKD	05-01-15	Yes	
2	Peddada	S.A.Puram	Kunche Baby Rani	2814611016114000 29	26-12-14	Ramya,kkd	08-01-15	yes	

MMR = $\frac{\text{Total Meternal Deaths } 2}{\text{Total Deliviries X100000 } 2375 \times 100000} = 162.46$ 2014-15 pedapudi Mandal

During the Month- April-15
MMR = Nil

IMR = $\frac{\text{Infant Deaths } 8}{\text{Total Live Births X 1000 } 2375 \times 1000} = 3.36$ 2014-15

During the Month- April-15
IMR = Nil

STATEMENT SHOWING THE FINANCIAL MONITORING REPORT OF PRIMARY HEALTH CENTRE PHC Pedapudi

Name of the Institution: P.H.C./C.H.C.,		Pedapudi		FINANCIAL MONITORING REPORT (F.M.R.) For 01-04-2014 to 4-4-2015											
RECEIPTS OF FUNDS													Paid	In	
S.No	Name of the Scheme	Opening Balance as on 01.04.2014	Receipt of Budget during the year 2014	Interest Credited by the Bank	Total Amount available for the year 2014-15	No.of cases for CSS/ JSY	Expenditure during the year	Amount returned to DMHO	Total Expenditure 2014-15	Balance			Requirement		
										Cash in Bank	Cash in hand	Total Amount			
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	
1	C.S.S. (F.W.) (Family Planning)	48,598	387,840		436438										
2	J.S.Y. (for Institutional Deliveries)	93,700	17,000		110700		326830	326830	104328	0	104328				
3	JSSK (for Institutional Deliveries)	64924			64924		83000	83000	27700	0	27700				
4	Untied Funds (Sub Centers)	0					64924								
5	Village Health Sanitation Funds	0													
6	Hospital Development Society (PHC)	23,475	261000	1452	285927										
7	Untied Funds (P.H.C.,)	1034	27,000		28034		113019	113019	172908	0	172908				
8	Annual Maintenance (P.H.C.)	28953	14900		43853				28034	0	28034				
9	Asha's Incentives	173750	459380		633130		11487	11487	32366	0	32366				
10	Sub Center Annual Maintenance	0					593710	593710	39420	0	39420				
11	Asha's Monthly Meetings	28390	44,850		73240										
12	Alternative Vaccine Delivery	27			27		54050	54050	19190	0	19190				
13	Mobilisation Childrende	75			75										
14	Ind A.N.M. Salaries	420			420										
15	24 Hours PHCs														
16	Asha's Saries	3600			3600										
17	Sukhibhava (for Institutional Delive	19500			19500		3600								
	Total	486,446	1,211,970	1452	1699868		20400	1202496	69046	1182096	(-)900	0	(-)900		
											423946	0			

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RAMESWARAM -SUBCENTRE PROFILE

NAME OF THE SUB - CENTER		RAMESWARAM	
POPULATION OF THE SUB - CENTER		5264	
TOTAL EC OF THE SUB - CENTRE		1011	
NO OF GRAMAPANCHAYATS IN THE SUB-CENTER		1	
TOTAL HOUSES IN THE SUB-CENTRE		947	
TOTAL FAMILIES IN THE SUBCENTRE		1287	
NUMBER OF HABITATIONS IN THIS SUB - CENTRE		1	
SUB CENTER STAFF DETAILS			
S.NO	NAME OF THE EMPLOY	DISIGNATION	CELL NUMBER
1	UVKD MAHALAKSHMI	MPHA(F)	9989845922
2	K.RAJESWARI	M.P.H.A (F)	8008115327
S.NO	NAME OF THE VOLUNTEER	ASHA	CELL NUMBER
1	M.LAKSHMI	ASHA	9010685442
POPULATION DETAILS			
POPULATION	MALE	FEMALE	TOTAL
	2652	2612	5264
O-5 YEARS CHILDREN	MALE	FEMALE	TOTAL
	153	193	346
DRINKING WATER SOURCES			
WELLS	OVERHEAD TANKS	HANDPUMPS	MINARALWATER PLANTS
0	1	13	2
MAHILA SAMAKYA INFORMATION			
S.NO	TOTAL GROUPS	TOTAL MEMBERS	
1	126	1325	

MONTHLY PERFORMANCE REPORT
PHC: PEDAPUDI (S/C RAMESWARAM)-(POP :5264)
ANNUAL REPORT FROM APRIL-14 TO MARCH-2015

UNIVEEERSAL IMMUNISATION PROGRAMME

S.NO	SERVICES	FOR APRIL 2015(2015-16)			FOR 2014-15-LAST YEAR (01/04/2014 TO 31/03/2015)		
		TARGET	ACH	%	TARGET	ACH	%
5	T.T. (Antenatal)	9	18	200%	108	121	112%
6	B.C.G.	8	12	150%	96	90	94%
7	D.P.T.& O.P.V.	8	13	163%	96	118	123%
8	HEPATITIS-B	8	15	188%	96	118	123%
9	MEASLES	8	8	100%	96	63	66%
S.NO	SERVICES	FOR APRIL 2015(2015-16)			FOR 2014-15-LAST YEAR (01/04/2014 TO 31/03/2015)		
		TARGET	ACH	%	TARGET	ACH	%
10	A.N REGISTRATION	9	14	156%	108	138	128%
11	TOTAL DELIVERIES	8	6	75%	96	82	85%

FAMILY PLANNING

S.NO	SERVICES	FOR APRIL 2015(2015-16)			FOR 2014-15-LAST YEAR (01/04/2014 TO 31/03/2015)		
		TARGET	ACH	%	TARGET	ACH	%
1	STERLIZATIONS	4	3	75%	48	45	94%
2	I:U.D'S	3	2	67%	36	27	75%
3	ORAL PILS (OPC)	24	24	100%	24	27	113%
4	CONDOMS (CC)	40	40	100%	40	40	100%

KARAKUDURU-SUBCENTRE PROFILE

NAME OF THE SUB - CENTER		KARAKUDURU	
POPULATION OF THE SUB - CENTER		5677	
TOTAL EC OF THE SUB - CENTRE		1020	
NO OF GRAMPANCHAYATS IN THE SUB-CENTER		1	
TOTAL HOUSES IN THE SUB-CENTRE		1303	
TOTAL FAMILIES IN THE SUBCENTRE		1528	
NUMBER OF HABITATIONS IN THIS SUB - CENTRE		
SUB CENTER STAFF DETAILS			
S.NO	NAME OF THE EMPLOY	DISIGNATION	CELL NUMBER
1	GJL KANTHAM	M.P.H.A (M)	8897693684
2	CH SUBBALAKSHMI	M.P.H.A (F)	9618981294
S.NO	NAME OF THE VOLUNTEER	ASHA	CELL NUMBER
1	N RATNAKUMARI	ASHA	8121996722
2	M KALAKUMARI	ASHA	9701613035
3	D HEMALATHA	ASHA	9959484412
4	N CHITTIKASULU	ASHA	9908122594
POPULATION DETAILS			
POPULATION	MALE	FEMALE	TOTAL
	2853	2844	5697
0-5 YEARS CHILDREN	MALE	FEMALE	TOTAL
	244	247	491
DRINKING WATER SOURCES			
WELLS	OVERHEAD TANKS	HANDPUMPS	MINARALWATER PLANTS
0	2	9	1
MAHILA SAMAKYA INFORMATION			
S.NO	TOTAL GROUPS	TOTAL MEMBERS	
1	102	1681	

MONTHLY PERFORMANCE REPORT
PHC: PEDAPUDI (S/C KARAKUDURU)(5697 POP)
ANNUAL REPORT FROM APRIL-14 TO MARCH-2015

UNIVEEERSAL IMMUNISATION PROGRAMME

S.NO	SERVICES	FOR APRIL 2015(2015-16)			FOR 2014-15-LAST YEAR (01/04/2014 TO 31/03/2015)		
		TARGET	ACH	%	TARGET	ACH	%
1	T.T. (Antenatal)	6	6	100	96	95	98
2	B.C.G.	6	6	100	96	90	93
3	D.P.T.& O.P.V.	6	7	116	96	98	102
4	HEPATITIS-B	6	7	116	96	98	102
5	MEASLES	6	3	50	96	73	70
S.NO	SERVICES	FOR APRIL 2015(2015-16)			FOR 2014-15-LAST YEAR (01/04/2014 TO 31/03/2015)		
		TARGET	ACH	%	TARGET	ACH	%
10	A.N REGISTRATION	8	8	100	96	102	106
11	TOTAL DELIVERIES	6	6	100	96	90	93

FAMILY PLANNING

S.NO	SERVICES	FOR APRIL 2015(2015-16)			FOR 2014-15-LAST YEAR (01/04/2014 TO 31/03/2015)		
		TARGET	ACH	%	TARGET	ACH	%
1	STERLIZATIONS	4	2	50.00%	44	45	102
2	I.U.D'S	3	3	100.00%	36	26	72
3	ORAL PILS (OPC)	20	4	20.00%	24	24	100
4	CONDOMS (CC)	10	4	40.00%	40	40	100



BRIEF NOTE ON

DEPARTMENTAL

ACTIVITIES OF

WOMEN DEVELOPMENT &

CHILD WELFARE

(I.C.D.S)

EAST GODAVARI DISTRICT

**BRIEF NOTE ON THE ACTIVITIES OF WOMEN & CHILD WELFARE (I.C.D.S.) IN
EAST GODAVARI DISTRICT (Mar-2015)**

Under the **DEPARTMENT FOR WOMEN, CHILDREN, DISABLED AND SENIOR CITIZENS** in E.G. Dist., 28 ICDS Projects are functioning to look after the Welfare of Women, Children, Disabled and Senior Citizens. The main objective of the department is to formulate policies and initiatives, strengthen governance with the budgetary support provided by the head of the department, mainly on the issues.

- Achieving the desired targets for reducing malnutrition, infant and maternal mortality.
- Deliver nutrition and ICDS services effectively with optimum utilization of resources to improve nutrition status of pregnant and lactating women and children under 6 years.
- Ensure protection of children and women in difficult circumstances particularly by providing institutional services and handing legal/empowerment issues relating to them.
- Ensure that the needs of disabled and senior citizens are met especially in the area of education, employment, access and social security.

➤ No. of I.C.D.S. Projects	-			28
➤ No. of Tribal Projects	-			8
➤ No. of Rural Projects	-			16
➤ No. of Urban Projects	-			4
➤ No. of Anganwadi Centers Sanctioned		<u>Main</u>	<u>Mini</u>	<u>Total</u>
		5113	433	5546
➤ No. of Anganwadi Centers Functioning	-	5113	433	5546
➤ No. of AWWs	-		<u>San.</u>	<u>Fill.</u>
			5113	5068
➤ No. of AWHs	-		5113	5005
				108
➤ No. of Mini Workers	-		433	385
				48
➤ No. of Link Workers	-		1026	309
				717
➤ No. of Crèche Workers	-		46	19
				25
➤ Coverage of Population by ICDS	-			4954936
➤ No. of Children Covered Under SNP (6m to 6 Y)	-			296381
➤ No. of Pre. & Lact. Mothers Covered Under SNP	-			86457
➤ No. of Children Covered under Pre-School	-			98132
➤ Total No. of Children Weighed under (GM)	-			332402

//2//

➤ Total Children Under Normal Grade	-	251148
➤ No. of Children Under Moderately Under weight	-	83170
➤ No. of Children Under Severely Under weight	-	1283
➤ No. of Births reported For <u>02.2015</u>	-	3638
➤ No. of Still Births reported for <u>02.2015</u>	-	33
➤ No. of Deaths reported 0-1 year <u>02.2015</u>	-	56
➤ No. of Deaths reported 1-5 years <u>02.2015</u>	-	16
➤ No. of Maternal Deaths Reported <u>02.2015</u>	-	8
➤ No. of Children Homes	-	4
➤ No. of inmates in Children Homes	240	200
➤ No. of Working Women Hostels	-	1
➤ No. of Boarders in WWHs	-	60
➤ No. of in Strength in State Home	-	100
➤ No. of inmates in Sishu Gruha	-	1
➤ No. of children given for Adoption (PAPs)	-	18
➤ No. of Mahila Pranganams	-	1

KSIHORA SHAKTHI YOJANA :

➤ No. of Adolescent Girls Groups Formed @ 33 AGs per each group	-	1347
➤ Total No. of AGs selected	-	1347
➤ Total No. of AGs Training Completed	-	865
➤ Total No. of AGs Under gone Training	-	919
➤ Expenditure incurred for Training -2012-13	-	26,40,000/-
➤ Expenditure incurred for Training -2013-14	-	25,65,430/-
➤ No. of AGs Provided Employment through Placement	-	

CIVIL WORKS (Anganwadi Buildings):

➤ No. of Own Buildings	-	1192
➤ No. of Rent Free Buildings	-	479
➤ No. of Rented Buildings	-	3118
<u>No. of Buildings Sanctioned under RIDF XIV</u>	-	106
➤ No. of AWBs Completed	-	96
➤ No. of AWBs work in progress	-	2
➤ No. of AWBs work not started	-	8
<u>No. of Model AWBs Sanc.</u>	-	05
➤ No. of Model AWBs works completed	-	04
➤ No. of AWBs work in progress	-	01

//3//

<u>No. of Buildings Sanctioned under RIDF XVI</u>	-	66		
‣ No. of AWBs Completed	-	44		
‣ No. of AWBs work in progress	-	17		
‣ No. of AWBs work not started	-	05		
<u>No. of Buildings Sanctioned under RIDF XIX</u>	-	28		
‣ No. of AWBs Completed	-	0		
‣ No. of AWBs work in progress	-	14		
‣ No. of AWBs work not started	-	14		
<u>No. of Buildings Sanctioned under APIP</u>	-	250		
‣ No. of AWBs Completed	-	0		
‣ No. of AWBs work in progress	-	0		
‣ No. of AWBs work not started	-	250		
<u>No. of Buildings Sanctioned under Repairs under APIP-</u>		404		
‣ No. of AWBs Completed	-	0		
‣ No. of AWBs work in progress	-	0		
‣ No. of AWBs work not started	-	404		
<u>STAFF POSITION :</u>		<u>San.</u>	<u>Fill.</u>	<u>Vac.</u>
‣ CDPOs	-	28	29	19
‣ ACDPOs	-	21	3	18
‣ Supervisors	-	218	175	43

**NOTE ON WELFARE OF WOMEN & CHILD BY THE DEPARTMENT OF WOMEN
DEVELOPMENT AND CHILD WELFARE EAST GODAVARI.**

In East Godavari District the following activities have been taken up for the welfare of Women & Child in 3 ways i.e.

- (I) Programmes
- (II) Institutions
- (III) Social Issues

(I) PROGRAMMES:

ICDS The main objective of Integrated Child Development Services scheme is to reduce the IMR & MMR in Child & Women. The scheme implemented in 28 Projects with a number of 5113 Main AWCs and 433 Mini AWCs functioning.

I.C.D.S. SERVICES:

1. **Supplementary Nutrition Programme (S.N.P.)**
2. **Nutrition and Health Education**
3. **Immunization**
4. **Health Check-Up**
5. **Referral Services**
6. **Non-Formal Pre-School Education**

//4//

CIVIL WORKS:-**PHYSICAL AND FINANCIAL PROGRESS REPORT ON CONSTRUCTION OF ANGANWADI CENTER BUILDINGS SANTIIONED UNDER RIDF-XIV BY NABARD**

Name of the Executive Agency	STAGE OF WORK					Expenditure upto last month	Expenditure during the month	Total Expenditure	Remarks (Not Started)
	Sanctioned 2008-09	Not Started	Basement level	Roof level	Comp				
Kakinada	37	6	0	2	29	89.44	0.00	89.44	3
Rajahmundry	42	2	0	0	40	122.65	0.00	122.6	0
Amalapuram	27	0	0		27	83.55	0.00	83.55	2
TOTAL	106	8	0	2		295.64	0.00	295.64	5

PHYSICAL AND FINANCIAL PROGRESS REPORT ON CONSTRUCTION OF ANGANWADI CENTER BUILDINGS SANTIIONED UNDER RIDF-XVI BY NABARD

Name of the Executive Agency	STAGE OF WORK					Expenditure upto last month	Expenditure during the month	Total Expenditure	Remarks (Deleted)
	Sanctioned 2009-10	Not Started	Basement level	Roof level	Comp				
Kakinada	25	3	0	8	14	45.30	105.25	45.30	3
Rajahmundry	24	0	0	7	17	90.69	102.00	90.69	0
Amalapuram	17	2	0	2	13	34.04	72.25	34.04	1
TOTAL	66	5	0	17	44	170.03	280.50	170.03	4

Note: Budgets Released under NABARD- RIDF was intended for combined utilization under the XVI & XIX.

PHYSICAL AND FINANCIAL PROGRESS REPORT ON CONSTRUCTION OF ANGANWADI CENTER BUILDINGS SANTIIONED UNDER RIDF-XIX BY NABARD

Name of the Executive Agency	STAGE OF WORK					Expenditure upto last month	Expenditure during the month	Total Expenditure	Remarks (Deleted)
	Sanctioned 2009-10	Not Started	Basement level	Roof level	Comp				
Kakinada	8	2	6	0	0				
Rajahmundry	11	3	8	0	0				
Amalapuram	9	9	0	0	0				
TOTAL	28	14	14	0	0				

Note: Budgets Released under NABARD- RIDF was intended for combined utilization under the XVI & XIX.

PHYSICAL AND FINANCIAL PROGRESS REPORT ON CONSTRUCTION OF ANGANWADI CENTER BUILDINGS SANTIIONED UNDER APIP ICDS MISSION

Name of the Executive Agency	STAGE OF WORK					Expenditure upto last month	Expenditure during the month	Total Expenditure	Remarks (Deleted)
	Sanctioned 2009-10	Not Started	Basement level	Roof level	Comp				
Kakinada	76	76	0	0	0				
Rajahmundry	91	91	0	0	0				
Amalapuram	58	58	0	0	0				
E.E Tribal Welfare, ITDA, Rampachodavaram	25	25	0	0	0				
TOTAL	250	250	0	0	0				

//5//
(II) INSTITUTIONS:

CHILDREN HOMES

There are 4 Children Homes functions, They are

- 1) Kakinada
- 2) Rajahmundry
- 3) Addateegala
- 4) Amalapuram

Sl. No.	Name of the CH	Category	Sanctioned strength	Present strength
1.	Kakinada	SC	60	55
2.	Rajahmundry	Gen.	60	62
3.	Amalapuram	Gen.	60	42
4.	Addateegala	ST	60	41
TOTAL			240	200

To take complete care of children of 6 years to 15 years Age girls who are Orphans girls Semi Orphans. To provide services like free Education up to 10th Class, free boarding and lodging, Medical facilities .

Providing for @ Rs.750/- P.M for 1 to 7th class inmates

Providing for @ Rs.850 P.M for 8 to 10th class inmates

Providing for Cosmetics Charges @ Rs.75 P.M for all inmates.

WORKING WOMEN HOSTELS:

1 Working Women's Hostel is functioning in the District at Rajahmundry. The Hostel is providing food, shelter and security to the middle class Working Women. The Working Women who earn monthly income of less than Rs.5000/- in class 'A' cities & Rs.4500/- in other cities and towns are eligible for admission in Working Womens Hostel and the inmates contribute charges below Rs.1,000/- per month towards Mess Charges and other administrative expenditure i.e. Water and Electricity

Sl. No.	Name of the Hostel	Sanctioned Strength	Present Strength
1.	W.W.Hostel-I	60	31
2.	State Home	100	58
Total		160	89

SISHUGRUHA - SAA**ADOPTION:**

Sl. No.	Designation	Sanctioned Post	Filled	Vacant	Remarks
1	Manager/coordinator	1	1	--	--
2	Doctor	1	0	1	ICDS Medical Officers Services are being utilized.
3	Social Worker/ Early Childhood	1	0	1	--
4	Nurse	1	0	1	--
5	Aayas	6	6	--	--
6	Chowkidar	1	0	1	--

//6//

- i) SAA Staff Position in East Godavari
- ii) 1 regional level meeting for DCPU staff and SAA Manager for capacity building of Sishugruha Manager on maintenance of Sishugruha's and to improve co-ordination.
- iii) Constituting **one** Adoption Committee at District level in the best interest of the child.
- iv) Wide publicity through display of 1525 flex boards of 2 ft * 3 ft @ 6 for ICDS Projects and at DM & HO office on legal adoption.
- v) Declaration of 6 complete orphan children from children homes.

Present Pending Adoption Applications Total - 31.

Foster Care given - 18

2010 - 2011

2 Female Children
2 Male Children

2011 - 2012

3 Female Children
1 Male Children

2012 - 2013

4 Female Children

2013 - 2014

3 Female Children

2014-2015

4 Female Children
2 Male Children

PAPs waiting - 51
Male Applications - 20
Female Applications - 31

SOCIAL ISSUES:-

**Domestic Violence Act 2005 & Rules 2006 (Central Act No.43 of 2005)
Initiatives by the Andhra Pradesh Government**

The Protection of Women from Domestic Violence Act - 2005 and Rules 2006 has come into effect from 25th December 2006.

- Protection Officers Appointed. 4(a) Project Director(DW&CDA) (b) 3 Revenue Divisional Officers
- 3 Service Providers identified.
- 2 Counselors, 2 Home-Guards and One DEO Sanctioned

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Status of Cases Registered under Protection of Women from Domestic Violence Act 2005 UP to Feb-2015.					
Sl. No.	Total No of Petitions received under DV Act 2005	Total No. of cases compromised at counseling Level	No. of Cases with drawn	No. of DIRs Filed	Total No. of cases Pending with
1	2421	380	749	786	922

ATROCITIES ON WOMEN :

Sl. No	No. of Cases registered since 1997 till to date (2010-2015)	No. of cases given financial assistance (Details shall be given for each case) Mention amount given for each case	No. of cases pending as on date	Remarks
1	49	24 (7,75,000/-)	25	---

ATROCITIES ON WOMEN :

Atrocities on women are on the increase given the low status of women and ineffective enforcement and existing laws for women. Violence on women includes

- Sexual assault.
- Deaths due to demands and dowry
- Socio-cultural traditions of subordination ie. Jogins and devadasis.

The Department is providing financial relief to the victims of atrocities and enabling them to seek justice in the court of law.

An amount of Rs.7,75,000/- released by the District Collector and Director Women Dev. & Child Welfare, Hyderabad was distributed to Victims as immediate relief during 2010 to 2015.

The Department has constituted the following committees:-

- State Level Committee under the Chairmanship of Principal Secretary Home to review cases of atrocities
- District Level Committees under the Chairmanship of District Collectors to review cases of atrocities
- All RDOs/Sub-Collectors have been notified as Dowry Prohibition officers and conferred with powers to arrest send accused to remand, search, and seize
- District Level and State Level Advisory Boards have been constituted to review cases under Dowry Prohibition Act.
- Govt. has constituted complaint committees in each Department to deal with complaints of sexual harassment in the work place.

//8//

VI. INTEGRATED CHILD PROTECTION SCHEME (ICPS):**i) ICPS State Position:**

Sl. No.	Designation	Sanctioned Post	Filled	Vacant	Remarks
1	Dist. Child Protection Officer	1	1	--	--
2	Protection Officer Institutional Care	1	1	--	--
3	Protection Officer-Non Institutional Care	1	1	--	--
4	Legal cum Probation officer	1	1	--	--
5	Counselor	1	1	--	--
6	Social Worker-Male	1	1	--	--
7	Social Worker-Female	1	1	--	--
8	Data Analyst	1	1	--	--
9	Accountant	1	1	--	--
10	Outreach Worker-Male	1	0	1	---
11	Outreach Worker-Female	1	0	1	---
12	Assistant cum Data Entry Operator	1	0	1	---

ii) Status on No. of Child Protection Committees (Village/Mandal/Urban) formed and Trained and VCPC meetings attended by DCPU Staff.

Sl. No.	Particulars	VCPCs	UCPCs	Total
1	Formation	784	265	1049
2	Trainings conducted at village level	236	36	272
3	Meetings	112	20	132

Target in 100 Days:

Formation & Training Programs to VCPCs = 100
 Formation & Training Programs to Mandal Level Child Protection Committees = 8

- i) 1 Child Protection Committee (CPC) shall be formed at Rajahmundry Railway Station duly involving RPF & local NGOs.
- ii) 310 VCPCs (basing on the vulnerability and at risk children) at Project level on Prevention of child marriage Act (PCMA), Projection of children from Sexual Offence (POCSO) Act and child related issues.
- iii) Conducting 5 rescue operations for begging children, street children and run away children at regular intervals.
- iv) Status on Licensing Process to the NGOs in East Godavari District:

No. of NGOs as per survey	License Issued	License to be issued as On date	Remarks
65	50	17	---

ANNA AMURTHA HASTHAM

Anna Amurtha Hastham (AAH) for spot feeding of one full meal for Pregnant & Lactating Women at Anganwadi Centers (AWCs) was introduced from 1st January, 2013 vide G.o.Ms.No.33 Department for Women, Children, Disabled &

1/9/11

Senior Citizens , dt.01.12.2012 in East Godavari District in 11 ICDS Projects AAH Programmee is implementing.

They are:-

1. ICDS Project , Rampachodavaram
2. ICDS Project, Maredumilli
3. ICDS Project, Addateegala
4. ICDS Project, Gangavaram
5. ICDS Project, Rajavommangi
6. ICDS Project, Tuni@
7. ICDS Project, Korukonda
8. ICDS Project, Sankhavaram
9. ICDS Project, Kunavaram
10. ICDS Project, Chintooru
11. ICDS Project, V.R.Puram.

In AAH Projects Mid Day Meal is providing to the Pregnant Women in addition of providing SNP to Lactating Mothers and Children age group of 6 months to 6 years.

STATUS ON NO.OF PREGNANT AND NURSING WOMEN ATTENDING ONE FULL MEAL FOR 12/2014 in 11 PROJECTS:

Pregnant Women		Percentage %	Lactating Women		Percentage %
As per Survey	Attended one full meal		As per Survey	Attended one full meal	
10031	9200	91%	10678	9852	92%

Food Model for spot feeding of Pregnant & Lactating Women in Anna Amrutha Hastham (AAH) ICDS Projects (per Beneficiary):

Sl. No.	Item	Quantity per day
1	Rice	125 g
2	Dal (Red Gram)	30 g
3	Oil	16 g
4	Milk	200 ml
5	Egg	1 No (50 g)
6	Vegetables (Leafy Vegetables, Potato, Onion, Beans etc.)	50 g

Food Model for Take Home Ration (THR) for Pregnant & Lactating Women in non-AAH, ICDS Projects:

Feeding Model	Item	Quantity per day
THR	1 Rice	120 g
	2 Red Gram Dal	40 g
	3 Oil	18.2 g
Spot Feeding	4 Eggs (4 per week)	32 g (Average per day)

Food Model for spot feeding of 3-6 years children (per beneficiary) in all AWCs of 28 Projects:

Sl. No	Item	Quantity per day
A. Main Meal		
1	Rice	75 g
2	Dal (Red Gram)	15 g
3	Vegetables	25 g
4	Egg (4 per week)	32g (Average per day)
5	Oil	5 g
B. Snack Food		
6	AP Food - Kurkure (20 gms)/ Channa Dal (15 gms)	

//10//

Project wise details are furnished here under:-

SPECIAL CARE AND SUPERVISED FEEDING OF SUW / SAM / MAM CHILDREN

The Government have issued orders to provide milk powder to Severely Underweight (SUW) children in addition to the regular SNP for children aged 7 months - 6 years to meet the additional nutritional requirement G.O.Ms.No.9 Dept for WCD & SCs , dt.30.04.2013.

The Government have revised the food model for additional supplementation for supervised feeding of children categorized under severely Underweight (SUW) and also severe acute Malnutrition (SAM) / Moderate Acute Malnutrition (MAM) for both the age groups of 7 months -3 years and 3-6 in the Anganwadi Centers.

Food Models for Additional Supplementation for SUW/SAM/MAM children of 3-6 years (over and above food model at III for normal children) for additional nutritional requirement and supervised feeding at AWC (per beneficiary):

Sl. No.	Item	Additional Quantity per day
1	Eggs	18 g per day (9 eggs Additional per month)
2	Milk	100 ml
3	Extra Oil	5 g
4	Balamrutham	50 g

Food Model for Additional Supplementation for SUW/SAM/MAM children of 7 months 3 years (over and above food model at IV for normal children) for additional nutritional requirement and supervised feeding at AWC (per beneficiary)

Sl. No.	Item	Additional Quantity per day
1	Eggs	34 g per day (17 eggs Additional per month)
2	Milk	100 ml
3	Mini Meal (1/2 of the meal given to 3-6 years children)	60g
4	i) Rice	37.5 g
	ii) Dal	7.5 g
	iii) Vegetables	12.5g
	iv) Oil	2.5g
	v) Condiments	
	Extra Oil	5 g

DISTRICT WATER MANAGEMENT AGENCY, KAKINADA, EASTGODAVARI DISTRICT
NOTES ON MGNREGS ON 31.03.2015 (2014-15)

1. MGNREGS At a Glance During 2014-15:

• Total No. of Job Cards issued to HH's	:	7,58,498	(Since inception)		
• No of labour (SSS) Groups registered	:	42,996			
• No. of labour in labour groups	:	8,41,871			
• No. of HH Provided Wage Employment	:	3,15,676			
• No. of labour Provided Wage Employment	:	4,71,140	Men- 2,36,697	Women- 2,34,443	
• Expenditure incurred (Rs. In Cr)	:	296.37	Wage- 165.62	Material- 110.23	Contngnt- 20.52
• AVG wage rate per day per person (Rs.)	:	133.65			
• Total No. of Person days generated	:	1,23,92,168			
• AVG No of days emp provided per HH	:	39.26			
• No of Households completed 100 Days	:	22395			

2. Execution of Water Harvesting Structures in Action Plan :

• No. of works in Action Plan	:	2125	(Est. Cost	95.61 Cr.)
• No. Completed	:	562	(Exp.	29.51 Cr.)
• No. in progress	:	678		
• The Renovation of other traditional water bodies & Restoration of MI tank works are at present not feasible as they are filled with water.				

S.No.	Work Name	Action Plan 2014-15 Works	Cumulative Achievements	
			Completed	Progress
1	Farm ponds/dugout ponds	67	30	22
2	Improvements to check dams/percolation tanks	125	17	27
3	Mini Percolation tanks/Percolation tanks	108	8	37
4	Renovation of other traditional water bodies	1554	421	442
5	Restoration of MI tanks	267	86	150
6	Silt application (desilting of tanks)	3	0	0
7	Staggered trenches/Continuous Contour trenches	1	0	0
Total		2125	562	678

3. Repairs / Renovation of Existing Water Harvesting Structures are verified:

The Check Dams/ Check Walls, Mini Percolation /Percolation tanks taken up in past by various departments under different schemes were verified & the status was uploaded using mobile software to take up repairs & renovation.

• No. of Structures verified & Uploaded	828
• No. required Minor / Major Repairs	671

Sl. No.	TYPE OF THE STRUCTURE	NO REPAIR	MINOR REPAIR	MAJOR REPAIR	Total
1	CHECKDAM	107	265	304	676
2	CHECKWALL	13	20	29	62
3	PERCOLATION TANK	34	16	20	70
4	MINI PERCOLATION TANK	3	14	3	20
Total		157	315	356	828

4. Greening Works:

a) Progress on Horticulture:

• Extent targeted	:	10000 acres	(26 mandals)
• Extent accorded Admin Sanction	:	17114.9 acres	11875 Farmers)
• Extent Planting Completed	:	14903.69 acres	10487 Farmers)
• Expenditure (Rs.in Lakh)	:	912.43	

b) MGVN Bund Plantation:		
• No. of seedlings targeted	: 4.00 Lakhs	(2667 ac)
• No accorded Admn sanction	: 4.41 Lakhs	2782 Farmers)
• Planting completed	: 3.63 Lakhs	2249 Farmers)
• Expenditure (Rs.in Lakh)	: 80.96	
c) Indiramma Patcha Toranam:		
• No. of beneficiaries	: 83	
• No accorded Admn sanction	: 75	(14470 Plants)
• Planting completed	: 410	
• Expenditure (Rs.in Lakh)	: 1.58	

5. Nirmal Bharat Abhiyan – Individual House Hold Latrines

• No. of Works Sanctioned	: 87586
• No. of Works completed	: 58051
• No. of Works inprogress	: 29535

6. Aadhar seeding & payment

• Total No. of Wage Seekers	: 8.57 Lakhs	
• No. Seeded (UID + EID)	: 7.39 Lakhs	86.25 %
• No. of Dead, Migrated, No Aadhar	: 1.08 Lakhs	12.63 %
• No. yet to be Seeded	: 0.10 Lakhs	1.12 %

Status of Direct Benefit Transfer Payments:

• Total No. of GPs Payments done	: 1012	
• No. of GPs started Aadhar payment	: 889	
• No. of GPs with non Aadhar Payments :	123	
• Payment Disbursed during 2014-15	: Rs. 163.57 Cr.	
• Amount disbursed through Aadhar	: Rs. 123.25 Cr.	75 %
• Amount paid through local biometric	: Rs. 32.02 Cr.	20 %
• Amount to be paid (in field)	: Rs. 5.56 Cr.	3 %

7. Indira Jala Prabha :

Indira Jala Prabha (IJP) is a Flagship programme of the Govt. to provide irrigation facilities to all SC, ST farmers land covered under LDP and Land Inventory of IKP. The maximum area covered in ITDA and implemented the scheme in spite of all constraints in Agency area. The details are hereunder.

• Area Identified	: 16548	Acres
• Ground Water survey completed	: 14775	Acres
• Extent feasible	: 7843	Acres
• No. of Bore Well Drilled so far	: 303	
• Extent covered for water facility	: 4036	Acres
• Expenditure (Rs.)	: 241	Lakhs

Project Director
DWMA, Kakinada.

DISTRICT WATER MANAGEMENT AGENCY, KAKINADA, EASTGODAVARI DISTRICT
NOTES ON MGNREGS ON 24.04.2015 (2015-16)

1. MGNREGS At a Glance During 2014-15:

• Total No. of Job Cards issued to HH's	:	7,58,807	(Since inception)			
• No of labour (SSS) Groups registered	:	42,996				
• No. of labour in labour groups	:	8,41,871				
• No. of HH Provided Wage Employment	:	1,03,677				
• No. of labour Provided Wage Employment	:	1,35,269	Men - 64869	Women- 70400		
• Expenditure incurred (Rs. In Cr)	:	17.04	Wage- 12.77	Material- 3.39	Conting-	0.88
• AVG wage rate per day per person (Rs.)	:	125.43				
• Total No. of Person days generated	:	10,18,429				
• AVG No of days emp provided per HH	:	9.82				

2. Execution of Water Harvesting Structures in Action Plan :

• No. of works in Action Plan	:	1563	(Est. Cost	60.33 Cr.)
• No. in progress	:	687	(Exp.	1.87 Cr.)
• The Renovation of other traditional water bodies & Restoration of MI tank works are at present not feasible as they are filled with water.				

S.No.	Work Name	Action Plan 2015-16 Works	Cumulative Achievements during	
			Completed	Progress
1	Farm ponds/dugout ponds	37	0	22
2	Improvements to check dams/percolation tanks	108	0	27
3	Mini Percolation tanks/Percolation tanks	100	0	37
4	Renovation of other traditional water bodies	1133	4	447
5	Restoration of MI tanks	181	0	154
6	Silt application (desilting of tanks)	3	0	0
7	Staggered trenches/Continuous Contour trenches	1	0	0
Total		1563	4	687

3. Repairs / Renovation of Existing Water Harvesting Structures are verified:

The Check Dams/ Check Walls, Mini Percolation /Percolation tanks taken up in past by various departments under different schemes were verified & the status was uploaded using mobile software to take up repairs & renovation.

• No. of Structures verified & Uploaded	828
• No. required Minor / Major Repairs	671

SL. No.	TYPE OF THE STRUCTURE	NO REPAIR	MINOR REPAIR	MAJOR REPAIR	Total
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Total		157	315	356	828

4. Greening Works:

a) Progress on Horticulture:

• Extent targeted	:	10000 acres	(26 mandals)
• Extent accorded Admin Sanction	:	275.15 acres	183 Farmers)

5. Nirmal Bharat Abhiyan – Individual House Hold Latrines

• No. of Works Sanctioned	:	87585
• No. of Works completed	:	58567
• No. of Works inprogress	:	29018

6. Aadhar seeding & payment

• Total No. of Wage Seekers	:	8.97 Lakhs	
• No. Seeded (UID + EID)	:	7.67 Lakhs	85.53 %
• No. of Dead, Migrated, No Aadhar	:	1.14 Lakhs	12.65 %
• No. yet to be Seeded	:	0.16 Lakhs	1.81 %

Status of Direct Benefit Transfer Payments:

• Total No. of GPs Payments done	:	1012	
• No. of GPs started Aadhar payment	:	889	
• No. of GPs with non Aadhar Payments :		123	
• Payment Disbursed during 2014-15	:	Rs. 167.19 Cr.	
• Amount disbursed through Aadhar	:	Rs. 127.74 Cr.	76 %
• Amount paid through local biometric	:	Rs. 30.13 Cr.	18 %
• Amount to be paid (in field)	:	Rs. 9.32 Cr.	6 %

7. Indira Jala Prabha :

Indira Jala Prabha (IJP) is a Flagship programme of the Govt. to provide irrigation facilities to all SC, ST farmers land covered under LDP and Land Inventory of IKP. The maximum area covered in ITDA and implemented the scheme in spite of all constraints in Agency area. The details are hereunder.

• Area Identified	:	16548	Acres
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• Extent feasible	:	7843	Acres
• No. of Bore Well Drilled so far	:	303	
• Extent covered for water facility	:	4036	Acres
• Expenditure (Rs.)	:	242	Lakhs

Project Director
DWMA, Kakinada.

**DISTRICT RURAL DEVELOPMENT AGENCY – VELUGU
EAST GODAVARI DISTRICT, KAKINADA**

DISTRICT PROFILE

S.No.	INSTITUTIONS	DPMU & TPMU
1	No. of Mandals	62
2	No. of Mandal Mahila Samakhays	62
3	No. of Fishermen Mahila Samakhays	7
4	No. of Village Organizations	3152
5	No. of Gram Panchayats	1069
6	No. of SHGs	82359
7	No. of Members in SHGs	855232
8	No. of Disabled MSs	33
9	No. of Disabled SHGs	1912
10	No. of Disabled persons in Disabled SHGs	19353
11	No. of Pilot Mandals	5

SAND MINING -2014

1. SAND REACHES STATUS :

No. of reaches proposed by Mines Department	:	37
No of reaches started and in operation	:	25
No of reaches started and in operation	:	02
No of reaches not started Cause of MACS not yet formed:	:	04
Reaches identified but not started	:	06

2. SALE OF SAND AS ON 22.04.2015 :

Total Orders Booked	:	176393
Total Quantity Booked (in Cu. Mtrs.)	:	1216176
Total Quantity Booked (in units)	:	405392
 Total Orders Sold	 :	 174370
Quantity sold as on today (in Cu. Mtrs.)	:	1201592
Quantity sold as on today (in units)	:	400531
 Balance to be delivered Orders	 :	 2023
Balance to be delivered (in Cu. Mtrs.)	:	14584
Balance to be delivered ((in units)	:	4861

Sl. No	Description	Pendency Status					
		1-7 Days		8-30 Days		Above 30 Days	
		Orders	Quantity Cu.M	Orders	Quantity Cu.M	Orders	Quantity Cu.M
1	Total Pending in Online	1289	9876	350	3558	384	4234
2	Sent for Cancellation					99	718
3	Actual Pending for Delivery	1289	9876	350	3558	285	3516

Total Orders Sent For Cancellation	:	99
Total Cu.Mtrs	:	718

Balance to be delivered after Cancellation	:	1924
In Cu.Mtrs	:	16950

SHG BANK LINKAGE**FINANCIAL YEAR 2013-14****TARGET**

No. of Groups	:	26363
Amount	:	Rs. 687.88 Crores

ACHIVEMENT

No. of Groups	:	30504
Amount	:	Rs. 894.87 Crores
% of Achievement	:	130%
Per Group Finance	:	Rs 0.02 Crores

FINANCIAL YEAR 2014-15**ANNUAL TARGET**

No. of Groups	:	38233
Amount	:	Rs. 1240.25 Crores

ACHIVEMENT UPTO MARCH, 2015

No. of Groups	:	10,086
Amount	:	Rs. 322.94 Crores
% of Achievement	:	26%
Per Group Finance	:	Rs. 0.03 crores

OVER DUES UPTO MARCH, 2015

% of over dues against Outstanding	:	9.24%
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VADDI LENI RUNALU 2014-15 FEB, 2015

No. of SHGs Eligible for VLR	:	66858
No of Loans Processed	:	77540
No of loans Eligible for VLR	:	58328
VLR Amount	:	Rs. 28.51 Crores

EXPECTED LOAN WAIVER TO SELF HELP GROUPS

Total Existing SHGs in the District	:	79,086
No. of groups benefited Rs. 1.00 lakh (For existing SHGs)	:	Rs. 790.86 Crores

INSURANCE

1. Scheme Wise Policies (2014-15)

Sl no	SCHEME	TOTAL POLICIES
1	AABY	234901
2	ABHAYA HASTAM	479268
3	JBY -MEPMA	35729
4	JBY PWD	1984
5	RURAL JBY-NEW	6905
6	SC-SP SUB PLAN	79085
7	SWAVALAMABANA	3379
Total Policies		841251

2. SCHOLARSHIPS NEW(2013-14)

(Rs.In Lakhs)

S.NO	SCHEME OF SCHOLARSHIPS	PHASE - 1		PHASE-2		TOTAL	
		TOTAL MEMBERS	AMOUNT	TOTAL MEMBERS	AMOUNT	TOTAL MEMBERS	AMOUNT
1	AABY	16729	200.75	81	0.97	16810	201.72
2	ABHAYAHASTHAM	47774	567.61	199	2.38	47973	569.99
3	RURAL JBY	945	11.34	2	0.02	947	11.36
4	RURAL JBY SCSP	975	11.70			975	11.70
TOTAL		66423	791.40	282	3.37	66705	794.77

3. STATUS OF CLAIMS AS ON 22.04.2015

Sl no	No Of Claims Reported to Call centre	No of Claims Pending in Field level	No of Claims Settled by LIC	Total Amount
1	31595	688	28596	71.50 Crores

4. ABHAYA HASTAM PENSIONERS

Sl no	Particulars	No.	Amount (Rs.In Lakhs)
1	ABH Policies	479268	
2	ABH Pensions	37410	3.74

NTR BHAROSA - SOCIAL SECURITY PENSIONS

➤ Total number of pensions before survey	:	4,65,617
➤ No. of pensions identified as ineligible by Village Committees	:	41,984
➤ No. of pensions recommended so far to restore by Mandal Committee out of the above	:	17,488

DISBURSEMENT BY DEPARTMENT OF POSTS

1. Total number of G.Ps	:	1,069
2. Total Number of Municipal Corporations / Municipalities Including Nagar Panchayats	:	12
3. Total Number of Pensions existing as on today	:	4,55,190

CATEGORY-WISE STATUS OF EXISTING PENSIONS :

OAP	WIDOW	PHC	WEAVER	TODDY TAPPER	ABH	TOTAL
187835	158172	62151	8203	2805	36024	455190

CATEGORY-WISE STATUS OF ELIGIBLE PENSIONS AFTER 6 STEP VALIDATION.

TOTAL UPLOADED	OAP	WIDOW	PHC	WEAVER	TODDY TAPPER	TOTAL
64199	10957	13345	2819	642	588	28351

AGE DETECTION

WITHHELD	RESTORED
7205	6149

COMMITTEE DELETIONS ROLLBACKS UPLOADED TO GOVT.,

TOTAL DELETED	OAP	WIDOW	PHC	WEAVER	TODDY TAPPER	ABH	TOTAL
41984	12261	3689	1023	236	59	220	17488

UNNATHI**(POP STRATEGY)**

Activity	Target	Achievement	Balance
Total No. of SC/ST Households as per Baseline data		209460	
No. of eligible HHs which are not in SHGs		67196	
POP/LL /SGSY (Rs. in lakhs) 2012-13	409.12	409.12	0
Total No of Units Grounded	1849	1849	0
SC SUB PLAN 2013-2014 (1st spell)			
Total No. of Units	805	397	408
Total Amount (Rs. in lakhs)	201.25	139.50	65.75
SC SUB PLAN 2013-2014 (2nd spell)			
Total No. of Units	6550	684	5866
Total Amount (Rs. in lakhs)	1637.50	239.50	1398.00
S.T. Sub Plan 2014-2015			
Total No. of Units	326	145	181
Total Amount (Rs. in lakhs)	81.50	55.55	25.95
Ultra Poor Families			
Total No. of Units	206	93	113
Total Amount (Rs. in lakhs)	51.50	37.96	13.54

2014-15 SC SP Allocation	-	Rs.46.83 Crore
Loan request sent to Sthree Nidhi	-	Rs.5.74 Crore
1 st quarter target	-	Rs.9.23 Crore
Villages identified	-	241 VOs
Amount	-	Rs.17.60 Crore

NOTE: The work relating to preparation of Household Livelihood Plans (HLPs) is going on in the field. The funds are not yet released.

HEALTH & NUTRITION

1	Total HN mandals	8
2	Total no.of NDCC's opened in all Mandal Samakyas	122
3	Total no.of Beneficiaries in NDCC's	631
	Pregnant	136
	Lactating	290
	Children up to 2 years	205
4	Total no.of SHGs in all NDCC Vos	1575
5	No.of SHGs following Health Savings	1374
6	Total Health Savings	39.52 Lakhs
7	Total no.of Vos given Health Risk Fund (HRF)	50
8	Amount released to Vos under HRF	50.00 Lakhs
9	No.of Beneficiaries used HRF for health needs	1466
10	Total CIF amount released to NDCCs	399.00 Lakhs
11	Total amount given for internal lending	76.25 Lakhs
13	Total Deliveries	2485
14	Safe Deliveries	2485
15	Total Girl Childs	1296
	Total no.of babies borned more than 3 Kgs	978
	No.of babies borned 2.5 Kgs to 3 Kgs	1532

BANGARUTALLI

Target	Achievement	No. of beneficiaries	Total Amount (Rs. in Crore)
28630	28630	11367	2.84

EGMM**Progress Report - FY 2014-15 (as on 22.4.15)**

SI No	Name of the Training Programme	Training Center	Target	ONGOING TRAINING	TRAINED	PLACED	ACHIEVEMENT
1	EWRC - English and Computers	TTDC-Samarlakot	720	49	121	71	506
		TTDC-Amalapuram		40	110	72	
		Coir Board-Rajahmundry		61	125	104	
2	Direct Placement		1560			1031	1031
TOTAL:			2280	150	356	1278	1537

EDUCATION

Early Childhood Education Centers (BALA BADI)

147 Early Childhood Education Centers have been established in the East Godavari district in fishermen area and sub plan area (SCSP) for children between the age group of 3 – 5 years but now 147 centers are working properly.

Objective:

Stress free education is imparted along with play games to the children in these centers, while providing nutritious food through ECE centers.

1) No of Mandals	:	15
2) Area	:	Fishermen and Sub plain
3) No of ECE centers Established	:	147
4) No of Children	:	2698
5) No of CC working	:	14
6) No of teacher s working	:	137
7) No of Ayas working	:	143
8) No of Academic Coordinators	:	02
9) Uniform disbursed	:	1243
10) Nutrition supplied	:	1243

S. NO	Mandal Name	TOTAL ECEs	OLD ECEs	SC SUBPLAN ECEs	TEACHERS	AYAS	TARGET CHILDREN	PRESENT CHILDREN
1	Sankavaram	13	5	8	13	13	260	322
2	Prathipadu	9	4	5	9	9	180	178
3	Rowthulapudi	18	2	16	16	18	360	355
4	U.Kothalpalli	22	17	5	20	22	440	418
5	Kakinada Rural	7	6	1	7	7	140	162
6	Thallarevu	7	6	1	4	7	140	104
7	Ipolavaram	5	4	1	5	5	100	50
8	Katrenikona	18	9	9	18	18	360	292
9	Uppalaguptham	10	2	8	10	10	200	126
10	Malkipuram	7	7	0	6	7	140	52
11	Tuni	4		4	3	4	80	100
12	Thondangi	5		5	5	5	100	128
13	Kotananduru	8		8	8	8	160	170
14	Jaggampeta	10		10	9	10	200	180
15	Yeleswaram	4		4	4		80	61
	TOTALS	147	62	85	137	143	2940	2698

OUT COMES

- ✓ Less dropout rate at primary schools.
- ✓ Inculcation of interest on learning among the students
- ✓ Growth monitoring at this Age
- ✓ Joyful learning

Education Resource Group team work and action**Objective:**

Working for Girl child education, reduce the dropout rate at school age, girls child production.

No of bottom most mandal identified : 3
 Name of the Mandal : Kotananduru,
 Rowthulapudi
 Katrenikona
 No of members in each team : 5

MANDAL NAME	VILLAGE 1	VILLAGE 2	VILLAGE 3	VILLAGE 4	VILLAGE 5
KOTANANDURU	BODDAVARAM	K.A.MALLAVARAM	BILLANANDURU	JAGANNADHAPURAM	K.E.CHINNAYAPALEM
ROWTHULAPUDI	SRUNGAVERAM	BANGARAYYAPETA	LR PALEM	MULAGAPUDI	BALARAMAPURAM
KATRENKONA	UPPIDI	PENUMALE	GEDDANAPALLI	BANTUMILLI	KUNDALESWARAM

Corporate Education for Weaker Sections Prothsham:

Corporate education under Prothsham scheme is sponsored by Reliance, GSPC, CAIRNS Companies and GMR foundation.

Details of weaker section sponsored educational Schemes in the District from 2008 - 2015

S.No	Academic Year	No of Students Admitted	GOVT sponsored Seats	Reliance and District Collector Sponsored Seats
1	2008-10	415	300	300
2	2009-11	869	350	519
3	2010-12	789	350	439
4	2011-13	800	350	450
5	2012-14	631	345	286
6	2013-15	294	0	294
7	2014-16	351	0	351
TOTAL		4149	1695	2639

MARKETING**PADDY PROCUREMENT**

1) No. of Paddy Procurement Centers	:	29
2) Grade-A Paddy procured in MTs	:	431.130
3) Value	:	Rs.55,27,820/-
4) Common Paddy procured in MTs	:	122108.220
5) Value	:	Rs.166,06,71,792/-
6) Total Quantity procured in MTs	:	122539.350
7) Total Value	:	Rs.166,61,99,612/-

KRuSHE Marts

A KRUSHE Mart store is a Kirana store run by an SHG member. The objective of KRUSHE Mart store lending initiative is to enable KRUSHE Mart store owners to buy products from KRUSHE producer groups, Promoting rural retail chains for capturing the rural demand of FMCG and to enhance the income of the existing SHG members KIRANA Shops and making available goods of good quality at reasonable prices to SHG members
This will give them access to quality products at competitive in fact at prices lower than the market. It also saves the borrower time and transport costs.

STRATEGY

Products from every corner of the state will be made available to the village consumers based on the local demand through KRUSHE Marts.

Facilitation and aggregation by KRUSHE Mitras through internal e-KRUSHE Portal at mandal level.

Creates local market for all SHG products thereby increasing demand - thus more enterprises - employment and livelihoods.

KRUSHE TARGETS & ACHIEVEMENTS

Particulars	Target	Achievement	Balance
Identification of Krushe Mithras (Community Krushe Consultants)	19	19	0
Trained Krushe Mithras	19	19	0
Identification of New Enterprises	665	1005	0
New Enterprises upload	1005	1005	0
Identification of existing Enterprises	125	139	0
Existing Enterprises upload	139	139	0
Identification of Krushe Marts	150	150	0
Krushe Marts upload	150	47	103
Upload of Krushe traditional artisan clusters	2	2	0

DISABILITY

➤ Total Disabled SHGs formed in the District	:	1912
➤ Total Disabled persons in Disabled SHGs	:	19353
➤ No. of SHGs opened Bank Account	:	913
➤ No. of Disabled SHGs in Mobile Book Keeping	:	1293
➤ No. of Disabled Mandal Mahila Samakyas	:	33
➤ No. of Pilot Mandals	:	5

COMMUNITY INVESTMENT FUND

➤ No. of SHGs taken CIF	:	336
➤ Total CIF Utilized	:	Rs.2.07 Crores

BANK LINKAGE (2014-15)

➤ No. of SHGs taken Bank Linkage	:	23
➤ Total Bank Linkage	:	Rs.56.81 lakh

NEIGHBORHOOD CENTERS

➤ No. of Neighborhood Centres established in the District	:	4
➤ No. of Disabled CRPs in the District	:	4

INSURANCE

➤ No. of Disabled Members enrolled in Janasri Bheema Yojana in FY 2011-12	:	1393
➤ No. of Disabled Members Enrolled in Janasri Bheema Yojana in FY 2012-13	:	29960
➤ No. of Disabled Members Enrolled in Janasri Bheema Yojana in FY 2013-14	:	21035
➤ No. of Disabled Persons Jana Sri Bheema Yojana in FY 2014-15	:	1984
➤ No. of Insured Disabled Members Died	:	494
➤ No. of Claims settled under JBY	:	363

SADAREM

➤ No. of Members assessed under SADAREM	:	99,264
➤ No. of eligible persons for SADAREM Certificate	:	74,920
➤ No. of Ineligible persons for SADAREM Certificate	:	24,344

ENTERPRISES SURVEY (NON-FARM)

It is proposed to capture all the SHG Women Members who are involved in Income Generating Activities, since there is no comprehensive picture on their activities in the existing data base of SERP. Accordingly, the Enterprises Survey has been going on in the District, through the field level functionaries. Necessary prescribed forms have also been supplied for the survey. Daily progress is being obtained from the Area Coordinators.

So far, 58,293 no. of SHG Members have been identified to be involved in different enterprises. As per the findings received from the field, most of the SHG Members are involved in Dairy, Food Products, Petty Trades and Tailoring activities.

R12.2 : STATE LEVEL ABSTRACT- ENTERPRISE CATEGORY WISE								
S.NO	Micro Enterprise Category Name	No.of Activities with members in the Category	No.of SHGs members in the Category	Investment made by members(Crores.,)	Annual income from activity (Crores.,)	No.of SHG members requiring further financial assistance	Further Amount required (Crores.,)	Expected Additional income (Crores.,)
1	Agriculture or Horticulture based trading activities	27	7,273	41.24	65.21	5,534	32.96	22.32
2	Forest based	20	598	3.53	6.22	529	2.39	2.96
3	Chemical and mineral	21	268	2.37	4.02	248	1.71	1.44
4	Fishery	12	3,531	34.1	71.24	2,272	10.18	7.02
5	Handicraft	19	498	2.14	3.89	456	1.76	1.17
6	Textile	21	9,862	45.3	82.3	8,189	40.59	33.48
7	Food product	16	3,554	16.78	32.39	2,536	13.85	11.72
8	Livestock	13	8,520	36.63	64.49	7,696	38.28	28.51
9	Leather	5	205	0.85	1.6	176	0.97	0.89
10	Paper and Plastic products	10	524	2.26	3.22	470	2.09	1.3
11	Toys	5	314	0.93	1.4	314	1.11	0.78
12	Jewellery	8	235	1.78	2.54	174	1.28	0.75
13	Petty business/shop	34	22,670	139.93	245.98	19,564	100.13	77.61
14	Electrical and electronic	5	241	1.84	2.96	227	1.6	0.74
Total:		216	58,293	329.7	587.5	48,385	248.9	190.7

LAND

Total Land Issues Identified : 25,215
Land Issues Resolved : 24,932

STHREE SAKTHI BHAVANALU

Completed	Roof level	Slab completed	Basement level	Pillar level	Pitting level	Not Started	Total
44	2	7	2	2	0	1	58

STHREE NIDHI

No. of Mandals	: 58	Graded	: 58
No. of VOs	: 3229	No. of SHGs	: 80800

Loan disbursement details

No of Members	: 55926
No of SHGs	: 11865
No of VOs	: 1449
Total Loan disbursement	: 93.76 Cores.
Disbursement in 2015-16	: 10.76 Cores

Recovery Details (Rs.in Crores)

Loan Demand	: 26.91
Collection	: 23.19
Recovery	: 86.20 %

Age wise Classification of Overdues (In Lakhs)

	Over Due	Outstanding
1-30Days	1,16,955	16,70,865
31-60Days	11,40,129	1,55,09,173
61-90Days	15,22,934	82,36,149
91-180Days	47,64,145	1,31,37,821
>180 Days	3,25,17,014	3,52,38,849

NPA Details

Total NPA Mandals	: 46
Total NPA VOs	: 529
Total NPA SHGs	: 1855
NPA over Due	: Rs.3,52,47,991
NPA outstanding	: Rs.4,20,31,427

Samruddi Deposit Details

No of SHG Paid	: 9457
Total Amount	: Rs. 2,00,33,835

HR, DRDA, SUPPORTING HR, & ZS STAFF ABSTRACT

S.No	Designation	Level					Grand Total	Remarks
		L1	L2	L3	L4	L5		
HR STAFF								
1	PROJECT MANAGER					1	1	
2	DISTRICT PROJECT MANAGER				14		14	
3	ASSISTANT PROJECT MANAGER			22			22	2 APMs ARE UNDER SUSPENSION
4	COMMUNITY COORDINATOR		46				46	
5	BOTANIST		1				1	
6	COMMUNITY DISABLED WORKER	8	1				9	
7	COMMUNITY SURVEYOR	8	3				11	
8	LIVELIHOOD ASSOCIATE		1				1	
9	MASTER BOOK KEEPER	28					28	
10	MASTER TRAINER	5					5	
11	MANDAL TRAINING COORDINATOR	1					1	
12	MANDAL YOUTH COORDINATOR		2				2	
13	PARA LEAGAL		9				9	
TOTAL HR STAFF		50	63	22	14	1	150	
DRDA STAFF								
14	EODWCRA			10	5		15	
TOTAL DRDA STAFF				10	5		15	
ZILLA SAMAKHYA STAFF								
15	MSCC's	109					109	
TOTAL ZS STAFF		109					109	
SUPPORTING HR STAFF (OFFICE/CLUSTER OFFICE)								
1	Administrative Assistants	18					18	
2	Office Assistants	14					14	
		32	0	0	0	0	32	
GRAND TOTAL		191	63	32	19	1	306	

HEAD QUARTER STAFF

Sl no	Name of the Employees	Designation	Working Place
1	Sri H.V.Prasad Rao	APD LAND	DRDA
2	Sri K.Srinivas Kumar	APD-1 i/c	IKP & SECC
3	Sri K.Someswararao	APO	Monotoring & Evelution
4	Sri B. Radha Krishna Murthy	APO	Accounts
5	Smt. A. Komali	PM	Institutional Building
6	Sri Hemanth Kumar	AGM	Streenidhi
7	Sri T.Babu Rao	DPM	Bank Linkage
8	Sri V.B.R.Roy	DPM	Education
9	Sri M.Sampath Kumar	JDM	EGMM & RYK
10	Sri A.Keswarao	DPM	Social Security (Insurance)
11	Smt.V.Visalakshi	DPM	Non-Farm
12	Sri V.Parmesh	DPM	Training Coordinator (NRLM)
13	Sri T.Ashok Bharath	DPM	Health & Nutrition, Bangarutalli
14	Sri B.Hemanth	LC	Legal Coordinator (Land)
15	Sri P.Chinna Srinivasa Rao	DPM	Non Pesticide Management
16	Sri M.Srinivas Prasad	DPM	Disability & SADAREM
17	Sri Md.Jeelani	APM	EGMM & RYK
18	Sri A. Sudhakar	APM	Human Resource
19	Sri P.Suryanarayana	APM	Marketing
20	Sri K.Trimurthulu	APM	UNNATHI

AREA / MANDAL COORDINATORS

S. No	AC Cluster	Name	Name of the Mandal	Name of the Employee	Net Designation	Level	Full charge / Incharge
1	Amalapuram	Sri G.Vijay Kumar	Amalapuram	M.Syamuel	APM	L3	Full charge incharge
			Allavaram				
			Katrenikona	M.V.L.Kumari	APM	L3	Full charge incharge
			Uppalaguptam				
			Mummidivaram				
2	Biccavolu	Sri Md.Valli	Biccavolu	Ch. Babuji	APM	L3	Full charge incharge
			Anaparathi				
			Pedapudi	N.China Babu	PL	L2	incharge
			Rayavaram	K. Ravi Raju	CC	L2	incharge
			Rangampeta	A.Suramma	EODWCRA	L3	Full charge
3	Jaggampeta	Smt. D.V.L.Annapurna	Jaggampeta	G.Anil Kumar	APM	L3	Full charge incharge
			Gandepalli				
			Gokavaram	Y.Janardhana Rao	AC	L4	incharge
			Kirlampudi	Y.Venkata Rao	CC	L2	incharge
			Yeleswaram	A.Rama Krishna	CC	L2	incharge
			Prathipadu				
4	Peddapuram	Smt.Kamala Misra	Gollaprolu	G.Bharathi	EODWCRA	L3	Full charge
			Peddapuram	Rajani Kumari	EODWCRA	L3	Full charge
			Pithapuram	V.Aruna	APM	L3	Full charge incharge
			U.Kothapalli				
			Samalkota	V.Veda Kumari	EODWCRA	L3	Full charge
5	R.C.Puram	Smt.D.Bhaskaram, APM,Rjy, AC incharge	K.Gangavaram	P.Veera Veni	EODWCRA	L3	Full charge
			Kajuluru	V.Srinivas	APM	L3	Full charge
			Kapileswarapuram	D.Bhaskaram	AC	L3	incharge
			Mandapeta	G.Kondala Rao	DMG	L1	incharge
			Ramachandrapuram	M.Appala Narayana	MSCC	L1	incharge
6	Rajanagaram	Sri Y.Janardhana Rao	Kadlam	B.Appala Konda	EODWCRA	L3	Full charge
			Korukonda	B.Prasanthi	APM	L3	Full charge
			Rajanagaram	K.Hema Naga Lakshmi	APM	L3	Full charge
			Rajahmundry(R)	M.Jeelani	APM	L3	incharge
			Seethanagaram	P.Padmavathi	EODWCRA	L3	Full charge
7	Ravulapalem	Sri G.Vijay Kumar i/c	Ainavilli	R.Sanyasi Rao	APM	L3	Full charge incharge
			Ambajipeta				
			Alamuru	P.Sanyasi Rao	APM	L3	Full charge
			Atreyapuram	R.M.D.Gangadhar	CC	L2	incharge
			Kothapeta	P.Suvartha	EODWCRA	L3	Full charge incharge
			Ravulapalem				
8	Razole	Sri B.Venkateswara Rao	Malikipuram	E.Esteru Leela	EODWCRA	L3	Full charge incharge
			Sakhinetipalli				
			P Gannavaram	B.Venkateswara Rao	AC	L4	incharge
			Razoie	D.Varala Babu	APM	L3	Full charge incharge
			Mamidikuduru				
9	Tallarevu	Sri A.Ganeswara Rao	I Polavaram	A.Ganeswara Rao	AC	L4	incharge
			Kakinada (Rural)	Ch.Shakhina Priya Dharshini	APM	L3	Full charge
			Karapa	M.S.B.Devi	APM	L3	Full charge incharge
			Thallarevu				

10	Tuni	Smt.K.Padma	Tuni	B. Raghu Kumar	APM	L3	Full charge
			Kotananduru	P.Surya Kumari	APM	L3	Full charge
			Rowthulapudi	V.V.Padmavathi	AC	L4	incharge
			Sankhavaram	T.Srinivas	CC	L2	incharge
			Thondangi	M.Renuka Srigowri	APM	L3	Full charge

DETAILS OF VACANCY POSITION

S. No	Designations	No.of Positions in the District	Filled Positions	Vacancies	Remarks
1	L5/L4 Head Quarter	13	12	1	DPM finance position is Vacant.
2	L4 Field level - ACs	10	7	3	Two Area Coordinators vacancies (Govt. Clusters) i.e., Ramachandrapuram & AC Kothapeta
3	L3 Head Quarter	4	4	0	
4	L3 (Field level - APMS)	51	25	26	24 Mandal Coordinations positions are Vacant, two under suspension
5	L1/L2 Head Quarter & AC Cluster Staff	11	10	1	One position of DMG Vacant in AC Tallarevu Cluster
6	L1/L2/MSCC (Cluster Coordinations)	216	173	43	43 Cluster Coordinations are vacant . 16HR & 72 MSCC are from other districts
7	Land	21	19	2	2 Resigned job
8	CDW	13	12	1	
9	HN MT	5	5	0	
TOTAL		344	267	77	

S. Rajeswari
 Project Director 27/4
 DRDA, Kothapeta
 27/4/15
 ASSD-ABK

BRIEF NOTE ON TRIBAL WELFARE EDUCATIONAL ACTIVITIES - 2014-15

The Tribal Welfare Department is running 86 Ashram Schools, 18 Hostels, 358 GP Schools, 9 APTWR Schools and 7 APTWR Jr.Colleges in agency area of East Godavari District.

I. ADMITTED STRENGTH OF EDUCATIONAL INSTITUTIONS:

Institution	No. of institutions			Strength 2014-15		
	Boys	Girls	Total	Boys	Girls	Total
Ashram High Schools	50	36	86	8793	8599	17392
S.T. Hostels	14	04	18	1725	390	2115
GP Schools	0	0	358	3302	3144	6446
APTWR Schools	5	4	9	2409	1929	4338
APTWR Jr. Colleges	4	3	7	902	798	1700
Total	73	47	478	17131	14860	31991

II. BUDGET FOR THE YEAR 2014-15:

Release			Expenditure		
Plan	Non Plan	CASP	Plan	Non Plan	CASP
8,64,81,000	10,78,76,000	7,04,27,000	7,40,59,193	10,33,51,308	5,07,14,228

III. **INTER CASTE MARRIAGE INCENTIVES:** In order to provide financial support to Inter Caste married couples, Rs.10,000/- is being paid as incentive to each couple as per seniority. As per G.O.Ms.No.33, dt.12.5.2011, Rs.50,000/- have to sanction to each couple. During the year 6,30,000/- was sanctioned by CTW, AP, Hyderabad. Out of this amount, an amount of Rs.5,10,000/- has been released to 51 inter caste married couple. At present 96 applications are pending for want of budget towards ICM incentives. An amount of Rs.24,00,000/- (60 x 10,000/- and 36 x 50,000/-) is required for sanction of incentives to Inter caste marriage couples.

Sl.No.	No. of couples yet to be sanctioned incentives	Budget yet to be released
1	96	24,00,000/-

IV. SSC RESULTS:

Sl. No	Institution	Academic Year					
		2012-13			2013-14		
		Appeared	Passed	%	Appeared	Passed	%
1	Ashram Schools	1944	1773	91%	1403	1333	95%
2	Residential Schools	464	431	93%	429	393	92%
	Total:	2408	2204	92%	1832	1726	94%

V. INTERMEDIATE RESULT:

Sl. No.	Year	Name of the College	Appeared		Passed		%	
			1 st Year	2 nd Year	1 st Year	2 nd Year	1 st Year	2 nd Year
			1	2013-14	Corporate Colleges	24	68	15
2		Gurukulam Colleges	710	865	400	755	57%	87%

VI. **TEACHERS/HWOS/CLASS-IV IN TW EDUCATIONAL INSTITUTIONS:** 152 (51 in 2011 and 42 in 2012& 59 in 2013) teacher posts were filled through Spl. DSC. Out of 1847 sanctioned posts of teachers, at present 1226 are working and 621 are vacant. The vacancy position is shown here under.

Cadre	Total	Filled	Vacant	Remarks
Teachers	1847	1226	621	CRTs engaged against vacancies
HWOs	47	26	21	6 Contract HWOs engaged against vacant posts
Class IV	406	183	223	Out source workers engaged against vacant posts

- VII. CONTRACT RESIDENTIAL TEACHERS:** 227 Contract Residential Teachers have been engaged in TW Institutions as against existing teacher vacancies for smooth functioning of the TW Institutions.
- VIII. OUTSOURCED WORKERS:** There are 171 class IV workers engaged in TW institution on outsourcing basis through "VIKASA" at Collectorate, Kakinada.
- IX. HEALTH VOLUNTEERS:** Health Volunteers were engaged in all TW Educational institutions to monitor the health of boarders regularly and to provide immediate first-aid to Hostel inmates by paying honorarium @ Rs.1,500/- per month from ITDA funds.
- X. GOVT. POLYTECHNIC COLLEGE:** Govt. has sanctioned Govt. Model Residential Polytechnic to Rampachodavaram of East Godavari District for STs with intake of DME 60 seats and DEEF 60 seats.
The Govt. Model Residential Polytechnic for STs has been started on 25.09.2014 at 1st floor, APTWR Jr. College, Seethapalli for the year 2014-15.
- XI. D.Ed. COLLEGE:** A new building was constructed for D.Ed College, Rampachodavaram and it was started from 05.11.2014. At present D.Ed College is functioning with intake of 50 ST Students for 1st year and 50 ST students for 2nd year.
A proposal has been submitted to NCTE, Bangalore for sanction of additional intake of 50 seats for D.Ed College, Rampachodavaram vide Lr.Rc.No.373/PMRC/D.Ed/2014, Dt:20.10.2014.
- XII. BEST AVAILABLE SCHOOLS(BAS):** As per Govt. orders vide G.O.No.J2/6668/2013, dt.22.10.2013, up to 3rd to 5th an amount of Rs.15,000/-, 6th to 7th an amount of Rs.17,500/-, per each and 8th to 10th an amount of Rs.20,000/- per each has been sanctioned towards pre matric Scholarships under BAS scheme. During this year, an amount of Rs.65,85,000/- has been released from Director of Tribal Welfare, AP, Hyderabad, and an amount of Rs.50,75,000/- sanctioned and released to the following BAS schools.

Sl.No.	Name of the School	No of students		
		Renewal	Fresh	Total
1	GVKOH, Vedurunagaram	58	40	98
2	Adarsa English Medium School, Rajahmundry	21	0	21
3	Holy Angel, Rajahmundry	59	103	162
4	Don Bosco's EM School, Rajahmundry	0	89	89
Total		138	232	370

XIII. POST MATRIC SCHOLARSHIPS: 2014-15

Year	Demand for PMS (in crores)			Budget releases (in crores)			Amount sanctioned (in crores)			No of student covered
	MTF	RTF	Total	MTF	RTF	Total	MTF	RTF	Total	
2014-15	5.50	9.00	14.50	4.00	9.39	13.39	3.93	9.39	13.32	3643

- XIV. POST MATRIC SCHOLARSHIPS REGISTRATION:** During the year 2014-15, 2825 fresh students have been registered and 2734 renewal students have been registered for Post Matric Scholarships as detailed below.

Year	Fresh Registered	Renewal Registered	Total Registered	Released as on 31.3.2015
2014-15	2825	2734	5559	3643



The East Godavari District Scheduled Castes Co-op. Society
Ltd., Kakinada

**NOTE ON DEVELOPMENTAL ACTIVITIES OF
DIST.S.C.COOP.SOCIETY LTD.,
EAST GODAVARI,
KAKINADA**

SUBMITTED TO

**COLLECTOR/CHAIRMAN,
The E.G.Dist.S.C.Coop.Society Ltd.,
Kakinada.**

**BREIF NOTE ON DEVELOPMENT ACTIVITES IMPLEMENTING IN
EAST GODAVARI DISTRICT**

The District S.C Coop.Society Ltd., Kakinada was established in the year 1974 in East Godavari District with the main objective of the upliftment of the weaker section people living below the poverty line by implementing various schemes like, Animal Husbandry, ISB sector (Self Employment), Training Programmes and Dist.Initiatives (HIV/PH)etc.

The financial assistance will be sanctioned for the proposals received from Mandal Development Officers / Municipal Commissioners in the District and also for some specific schemes like Minor Irrigation, Energisation etc., the District S.C Society will identify and implement. Besides above, the other Land based schemes viz., Horticulture, Minor Irrigation etc., Self Employment Schemes (Major) are also implemented by converging with line departments viz., DWMA, Ground Water, APSIIDC, DIC etc.

The society has assisted an amount of Rs.352.75 Crores to 3,62,935 beneficiaries till 2013-14 .

During the S.C.Action Plan 2014-15, the following targets have been communicated by the VC & Managiang Director, APSCCFC Ltd., Hyderabad by implementing various economic selef employment schemes.

Total target 7772 beneficiaries duly converging 4498 units with a total outlay of Rs.4721.58 lakhs. Out of which sanctions were issued 2785 beneficiaries with a total outlay of Rs.3916.69 lakhs.

S.No.	NAME OF THE SCHEME	TARGET (Revised)			SANCTIONS		
		Units	Phy.	Fin. (Rs. In lakhs)	Units	Phy.	Fin. (Rs. In lakhs)
1	Bank Linked Schemes	2914	6188	4237.60	2780	2780	3914.69
2	Schemes without Bank Linkage	1584	1584	483.98	5-	5	2.00
	TOTAL	4498	7772	4721.58	2785	2785	3916.69

- So far sanctions for 2785 with an outlay of Rs.3916.69 lakhs (83%)
- So far Non operative & Loan a/c nos. received for 169 cases and the remaining under process.

The E.G.Dist.S.C.Coop.Society Ltd., Kakinada::
The General information on the Schemes

Land Purchase Scheme

During the year 1994-95 to 2004-05 an extent of Ac.403.01cts have been purchased and distributed 741 SC women beneficiaries with an total outlay of Rs.262.81 lakhs.

Endowment Leased Lands

- These lands were taken up during the year 2004-05 & 2005-06
- Total extent Ac.804.41 cts taken on lease base and sub-leased to SC beneficiaries
- Total lease amount for 3 years : Rs.2,05,26,938.00
- Lease amount paid by SC Corporation :Rs.1,06,03,014.00
- Lease amount yet to be paid : Rs. 99,23,924.00+ Interest & court charges
- 70 cases are pending in different courts

Shopping Complex

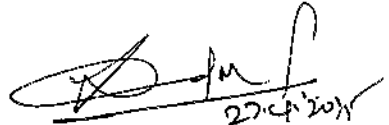
- The Dist.S.C.Society having 2 shopping complexes at Peddapuram, and Ambajipeta
- Total shops in three complexes are 23, out of which only 4 shops are in working condition in Peddapuram shopping complex and shopping at Ambajipeta is not in working condtion and collapsed stage.
- Total rental collection from since inception: Rs.4,68,600/-
- Total rental to be collected :Rs.5.00.000/-
- Notices issued to beneficiaries/tenants to pay the rents (No reply is received)
- Notices issued to the beneficiaries/tenants to see that benamie must be vacated (if any are there)
- Called for estimations from APSWIDC for taking up repairs where ever it needed.
- At present some major repairers are required in Peddapuram shopping complex and in Ambajipeta shopping complex is to be constructed newly, duly dismantling the old shopping complexe. Hence estimations are called for both works..

Poultry Complex

The Dist.S.C.Society has established (6) Poultry Complexes in E.G.Dist. viz.,

S.No.	Mandal	Village	No.of Sheds	Total Extent
01	Rangampeta	Kotapadu	44	4.83
02	Tallirevu	Chollangipet	20	40.88
03	Tuni	V.Kothuru	25	8.00
04	Rajanagaram	Rajanagaram	19	3.88
05	Sankhavaram	Kathipudi	19	2.75
06	Jaggampeta	Jaggampeta	35	2.80
			162	

- All the Poultry Sheds are defunct and damaged
- Out of 162 sheds 83 Sheds were constructed in the lands purchased by Dist.S.C.Society and 79 sheds were constructed in the lands provided by the revenue department in the own/patta lands.
Due to Heavy cyclones/rains many no.of poultry complexes are damaged.
- The beneficiaries of 83 sheds are requested for pattas
- Due to heavy rains/cyclones many of the poultry complexes are damaged.
- During the inspection, it is observed that in Chollangipeta poultry complex 20 sheds were collapsed and extent of Ac.8.00 Cts was allotted to the AP Social Welfare Residential School. In the remaining extent Ac.32.88 Cts 20 fish tanks were constructed and allotted to the poor SC beneficiaries for doing activity of Prawn culture. The beneficiaries requesting for Electrical connections for their fish tanks to bailout the water through electrical motors.


 27.11.2011
 EXECUTIVE DIRECTOR

ది తూర్పుగోదావరి జిల్లా వెనుకబడిన తరగతుల సేవా సహకార సంఘం

లి., కాకినాడ (బి.సి.కార్పొరేషన్, కాకినాడ)

* * *

ఉద్దేశ్యము: తూర్పుగోదావరి జిల్లాలో నివసించుచున్న నుమారు 21 లక్షల మంది వెనుకబడిన తరగతుల కుటుంబముల వారి నుండి దారిద్ర్యరేఖకు దిగువన గల కుటుంబముల వారికి వివిధ ఆర్థిక పథకములు సమకూర్చి, తద్వారా వారు సాంఘికముగా, ఆర్థికముగా అభివృద్ధి చెందుటకై దోహదపడుట ఈ సంస్థ యొక్క ముఖ్యోద్దేశ్యము.

మార్జిన్ మసీ సబ్సిడీ పథకము మండలములలో నివసించుచున్న వెనుకబడిన తరగతులకు చెందిన అబ్జిదారులకు మరియు బిసి అభ్యుదయ యోజన పథకము నగరపాలక సంస్థ మరియు పురపాలక సంఘముల నందు నివసించుచున్న వెనుకబడిన తరగతులకు చెందిన అబ్జిదారులకు ఆర్థిక సహాయము చేయబడును.

మార్జిన్ మసీ సబ్సిడీ పథకము మరియు బిసి అభ్యుదయ యోజన పథకములకు సంబంధించిన లక్ష్యములు క్రింద చూపబడినవి.

(రు.లక్షలలో)

క్రమ సంఖ్య	పథకము పేరు	లక్ష్యములు			ఆన్‌లైన్‌లో దరఖాస్తుదారులు రిజిస్ట్రేషను చేసుకొన్నవి	సబ్సిడీ మంజూరు కొరకు పంపించి ప్రతిపాదనలు	సాంక్షన్ చేసినవి
		యూనిట్ల సంఖ్య	సబ్సిడీ	మొత్తము విలువ			
1	మార్జిన్‌మసీ సబ్సిడీ పథకము	9102	2499.84	4999.68	15062	2184	697
2	బి.సి.అభ్యుదయ యోజన పథకము	2727	749.00	1498.00	3005	706	42
	మొత్తము	11829	3248.84	6497.68	18067	2890	739

1. వ్యక్తిగత యూనిట్లకు అర్హతులు:

1. మండలములలో నివసించుచున్న వెనుకబడిన తరగతులకు చెంది వారికి వార్షిక ఆదాయము రు.60000/-లు మించియుండరాదు.
2. కార్పొరేషన్/మునిసిపాలిటీలలో నివసించుచున్న వెనుకబడిన తరగతులకు చెంది వారికి వార్షిక ఆదాయము రు.75000/-లు మించియుండరాదు.

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3. వెనుకబడిన తరగతులకు చెందిన వారు ఆర్థిక సహాయము కొరకు కులము, ఆదాయము, నివాస దృవపత్రములు మీ-సేవా ద్వారా తీసుకొనియుండవలెను.
4. వెనుకబడిన తరగతికి చెంది 21 సంవత్సరముల నుండి 45 సంవత్సరముల వయస్సులోపు వారు ఈ వధకమునకు అర్హులు.
5. మరియు హెచ్ఐఐ వ్యాధిగ్రస్తులకు మాత్రమే 21 సంవత్సరముల నుండి 50 సంవత్సరముల లోపు వారు ఈ వధకమునకు అర్హులు.
6. ఉద్యోగస్థులు, విద్యార్థులకు ఈ వధకము ద్వారా ఆర్థిక సహాయము పొందుటకు అనర్హులు.
7. వివిధ వృత్తిరీత్యా ట్రైనింగు సెంటరుల నందు ప్రావీణ్యము ఉన్న వారికి ప్రాధాన్యత ఇవ్వవలెను
8. కుటుంబములో ఒక సభ్యునికి మాత్రమే ఆర్థిక సహాయము చేయుటకు ప్రాధాన్యత ఇవ్వవలెను.
9. గత 5 సంవత్సరములలో సబ్సిడీతో కూడిన ఆర్థిక సహాయము పొందిన దరఖాస్తుదారులు ఆర్థిక సహాయము పొందుటకు అనర్హులు
10. అగ్రకల్పరు, పరిశ్రమలు, ట్రాన్స్ఫోర్ము, చిన్నవ్యాపారములు, నర్సిసు సెక్టారులు మొదలగు వారు ఈ వధకము ద్వారా ఆర్థిక సహాయము పొందవచ్చును.
11. కేటాయింపిన లక్ష్యములలో వెనుకబడిన తరగతుల వికలాంగులకు 3 శాతము మరియు వెనుకబడిన తరగతుల మహిళలకు 33 శాతము తప్పక పాటించవలెను.
12. లబ్ధిదారుల ఎంపిక మండలములో మండల పరిషత్ అభివృద్ధి అధికారి, మునిసిపాలిటీలో మునిసిపల్ కమిషనరు, సంబంధిత నర్సిసు ఏరియా బ్యాంకుమేనేజరు, బి.సి.కార్పొరేషన్ కార్యాలయపు రిప్రజెంటిటివ్, డిఆర్డిఎ రిప్రజెంటిటివ్, సంబంధిత మండల మహిళా సమాఖ్య ప్రెసిడెంటు మరియు జిల్లా ఇంచార్జి మంత్రివర్యులచే ఏర్పాటుచేయబడిన ముగ్గురు సోషల్ వర్కర్లు (అందులో ఒక మహిళ ఉండవలెను) తో నూచించిన కమిటీ ద్వారా ఎంపిక చేయవలెను.

ఆర్థిక సహాయము స్వరూపము:

వైస్ చైర్మన్ మరియు మేనేజింగు డైరెక్టరు, ఎపిజిసిసిఎఫ్ సి లి., హైదరాబాదు వారు లబ్ధిదారులకు సబ్సిడీ మంజూరు చేయుటకు 5 విధానములు కేటాయింపియున్నారు.

1. సబ్సిడీ రు.20000/-లు, 2. సబ్సిడీ రు.25000/-లు
3. సబ్సిడీ రు.30000/-లు, 4. సబ్సిడీ రు.50000/-లు
5. సబ్సిడీ రు.100000/-లు

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- యూనిట్ విలువలో 50శాతము బి.సి.కార్పొరేషన్ నబ్బడి మరియు 50 శాతము బ్యాంకు వారి ఋణము కలదు. లబ్ధిదారుని విరాళము అవసరము లేదు.
- యూనిట్ విలువ రు.15000/- నుండి యూనిట్ విలువ రు.200000/-లు ఉన్న వాటికి నబ్బడి 50% శాతము లేదా రు.100000/-లు మించకుండా నబ్బడి మంజూరు చేయబడును.
- యూనిట్ విలువ రు.200000/-లు దాటిన యూనిట్లకు మిగిలిన సొమ్ము బ్యాంకు వారు ఆర్థిక సహాయము చేయుదురు.

2. 2014-15 సంవత్సరపు కార్యాచరణ ప్రణాళికలో తూర్పుగోదావరి జిల్లా బి.సి.కార్పొరేషన్‌లకు వివిధ సహకార సంఘములకు కేటాయించిన ఆర్థిక మరియు భౌతిక లక్ష్యములు

రాష్ట్ర ప్రభుత్వము బి.సి.కులాలవారీగా ఏర్పాటుచేసిన 10ఫెడరేషన్ల వారికి సంబంధించి అనగా రజక, నాయిబ్రాహ్మణ, వడ్డెర, కృష్ణబలిజ/పూసల, భద్రాజుల, వాల్మీకి/బోయ, సగర/ఉప్పర, మేదర, విశ్వబ్రాహ్మణ మరియు శాలివాహన/కుమ్మర వారలకు ఆర్థిక సహాయము కొరకు విధివిధానములను క్రింద తెలియజేయడమైనది.

(రు.లక్షలలో)

క్రమ సంఖ్య	వధకము పేరు	యూనిట్లు	బి.సి.కార్పొరేషన్ నబ్బడి	బ్యాంకు లోను	మొత్తము విలువ
గ్రూపు యూనిట్లు					
1	రజక సహకార సంఘములు	258	967.50	967.50	1935.00
2	నాయిబ్రాహ్మణ సహకార సంఘములు	503	1886.25	1886.25	3772.50
3	వడ్డెర సహకార సంఘములు	08	30.00	30.00	60.00
4	సగర/ఉప్పర సహకార సంఘములు	50	187.50	187.50	375.00
5	కృష్ణబలిజ/పూసల సహకార సంఘములు	25	93.75	93.75	187.50
6	భద్రాజుల సహకార సంఘములు	35	131.25	131.25	262.50
7	వాల్మీకి/బోయ సహకార సంఘములు	05	18.75	18.75	37.50
8	విశ్వబ్రాహ్మణ సహకార సంఘములు	52	195.00	195.00	390.00
9	కుమ్మర శాలివాహన సహకార సంఘములు	60	225.00	225.00	450.00
10	మేదర సహకార సంఘములు	25	93.75	93.75	187.50
	మొత్తము	1021	3828.75	3828.75	7657.50

ప్రభుత్వము వారి నుండి 2014-15 సంవత్సరపు కార్యాచరణ ప్రణాళికలో సహకార సంఘముల వారికి భౌతిక మరియు ఆర్థిక లక్ష్యములు వచ్చియున్నవి, ఇంకనూ విధివిధానములు రావలసియున్నవి.

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ఆర్థిక సహాయము చేయు విధానము:

సభ్యులు	:	15	ఫెడరేషన్ సబ్సిడీ :	రు.375000/-	
బ్యాంకు లోను	:	రు.375000/-	మొత్తము	:	రు.750000/-

సంఘములు వారు ఆర్థిక సహాయము పొందుటకు విధానము:

- జిల్లాలో సంఘము రిజిస్ట్రేషను కాబడి, రాష్ట్ర ఫెడరేషన్ నందు సభ్యత్వ నమోదు అయిన తరువాత మాత్రమే ఆర్థిక సహాయము పొందుటకు అర్హులు
- పై విధముగా సంఘము నందు 15 మంది సభ్యులు ఉన్నచో రు.3,75,000/-లు ఫెడరేషన్ సబ్సిడీగాను, సభ్యులు 11 నుండి 15 మంది లోపు ఉన్నచో ఒక్కొక్కరికి రు.50000/-లు చొప్పున సబ్సిడీ మంజూరు చేయబడును. ఆర్థిక సహాయము కొరకు బి.సి.కార్పొరేషన్ నుండి సంఘముల వారికి బ్యాంకుల మంజూరు కొరకు లక్ష్యముల మేరకు బ్యాంకుల వారికి సిఫారసు లేఖలు ఇవ్వబడును.
- సహకార సంఘముల వారికి ఆర్థిక సహాయము చేయుటకు వయోపరిమితి నిబంధనలు లేవు.

సంఘములు రిజిస్ట్రేషను చేయించుకొనుటకు విధానము:

- సంఘములో సభ్యులు 11 మందికి తక్కువ కాకుండా 15 మందికి ఎక్కువ కాకుండా ఉండవలెను.
- ప్రతి వ్యక్తి రిపాస్ పోర్టు ఫోటోలు, రేషన్ కార్డు లేదా ఆధార్ కార్డు మరియు కుల ధృవ పత్రములతో మరియు సంఘముగా ఏర్పాటుకాబడువారు 200 పేజీల నోట్ బుక్ కు తీసుకొని సంఘము రిజిస్ట్రేషను కొరకు సహాయ వెనుకబడిన తరగతుల సంక్షేమ అధికారి వారలను సంప్రదించవలెను
- సహాయ వెనుకబడిన తరగతుల సంక్షేమ అధికారి వారి కార్యాలయములు పెద్దాపురం, కాకినాడ, రాజమండ్రి, అమలాపురం డివిజనల్ నందు కలవు.
- సహాయ వెనుకబడిన తరగతుల సంక్షేమ అధికారి వారు సంఘములను గుర్తించి ఎన్నికలు జరిపించి జిల్లా వెనుకబడిన తరగతుల సంక్షేమ అధికారి వారికి సంఘము రిజిస్ట్రేషను కొరకు పంపించెదరు
- రిజిస్ట్రేషను అయిన పిదప జిల్లా వెనుకబడిన తరగతుల సంక్షేమ అధికారి వారు సంఘము బ్యాంకు నందు ఖాతా తెరుచుకొనుటకు సిఫారసు చేయుదురు. రిజిస్ట్రేషను కాబడిన సంఘములు వారి బ్యాంకు ఖాతా నందు ప్రతినెల పొదుపు చేసుకొనవలసినదిగా తెలియజేయడమైనది.

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- సంఘము వారు రిజిస్ట్రేషను చేయించుకొన్న తదుపరి జిల్లా వెనుకబడిన తరగతుల సంక్షేమ అధికారి కార్యాలయము వారు ఒక సెట్ రిజిస్ట్రేషను కాపీ సంఘము వారికి ఇచ్చెదరు
- అందువలన జిల్లాలోని పైన తెలిపిన బి.సి. కుల సంఘములకు సంబంధించి ఇంకనూ రిజిస్ట్రేషను చేయించుకొనవలసిన వారు వెంటనే జిల్లా వెనుకబడిన తరగతుల సంక్షేమ అధికారి వారిని (ఫోను నెం .0884-2379216) లేదా కార్యనిర్వాహక సంచాలకులు, బి.సి.కార్పొరేషన్ వారిని (ఫోను నెం .0884-2355200)సంప్రదించవలెను.

సంఘములు రాష్ట్ర ఫెడరేషన్ నందు సభ్యత్వము కొరకు విధానము

- రాష్ట్ర ఫెడరేషన్ నందు అనుసంధానము కొరకు సంఘము వారు సంఘము రిజిస్ట్రేషన్ కాపీతో సంఘము యొక్క పేరు, గ్రామము, మండలము పేరుతో రౌండ్ స్టాంపు మరియు ప్రెసిడెంటు, కార్యదర్శి పేరులతో ఒక స్టాంపు మరియు సంఘము వారు రాష్ట్ర ఫెడరేషన్ నకు సభ్యత్వ రుసుము చెల్లించుటకు రు.160/-లు సంబంధిత ఫెడరేషన్ మేనేజింగు డైరెక్టరు, హైదరాబాదు వారి పేరున డిమాండు డ్రాఫ్టు తీసుకొనవలెను.
- పైన తెలిపిన స్టాంపులు మరియు డిడిలతో సంఘము యొక్క ప్రెసిడెంటు, కార్యదర్శిలు కార్యనిర్వాహక సంచాలకులు, బి.సి.కార్పొరేషన్, కాకినాడ వారిని సంప్రదించవలెను.
- తదుపరి కార్యనిర్వాహక సంచాలకులు వారు సంఘమును పరిశీలించి రాష్ట్ర ఫెడరేషన్ నందు సభ్యత్వ నమోదు కొరకు మీ దరఖాస్తులు పంపించెదరు.
- అందువలన జిల్లాలోని పైన తెలిపిన పది కుల సంఘములకు సంబంధించి ఇప్పటి వరకు రిజిస్ట్రేషను కాబడని సంఘములు వారు వెంటనే జిల్లా వెనుకబడిన తరగతుల సంక్షేమ అధికారి వారిని (ఫోను నెం .0884-2379216) లేదా కార్యనిర్వాహక సంచాలకులు, బి.సి.కార్పొరేషన్ వారిని (ఫోను నెం .0884-2355200)సంప్రదించవలెను.

3. దోబీఘాట్లు :

రజకులు వృత్తి చేసుకొనుటకు నీటి సౌకర్యము కొరకు బోర్వెల్ మరియు వృత్తిచేసుకొను దోబీఘాట్ల వద్ద మరుగుదొడ్లు, అందరు ఒకేచోట పనిచేసుకొనుటకు సౌకర్యార్థము ప్రభుత్వము పూర్తి సబ్సిడీతో రు.5.60 లక్షలతో దోబీఘాట్లు నిర్మించుచున్నారు.

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2014-15 సంవత్సరపు కార్యాచరణ ప్రణాళికలో లక్ష్యములు:

(రు.లక్షలలో)

క్రమ సంఖ్య	వధకము పేరు	యూనిట్లు	గ్రాంటు ఇన్ ఎయిడ్ నబ్బడి	మొత్తము 100%
1	ధోభీఘాట్లు	93	302.40	302.40

ధోభీఘాట్ నిర్మాణమునకు ఈ క్రింది సూచించిన నిబంధనల మేరకు సంబంధిత మండల పరిషత్ అభివృద్ధి అధికారులు/కమిషనరులు/మునిసిపల్ కమిషనరులు ప్రతిపాదనలు తయారుచేసి బి.సి.కార్పొరేషన్ కార్యాలయమునకు పంపించవలయును.

1. ధోభీఘాట్ నిర్మించుటకు ముఖ్యముగా కార్పొరేషన్లు, మునిసిపాలిటీలనందు మరియు మండల కేంద్రముల నందు, మేజర్ పంచాయతీల నందు మరియు రజకుల యొక్క సంఖ్య ఎక్కువగా ఉన్నచోట్ల నిర్మించవలెను.
2. గ్రామ రజకుల నుండి ధోభీఘాట్ కొరకు దరఖాస్తు తీసుకొనవలెను
3. గ్రామ రజకులుకు వృత్తి చేసుకొనుటకు చెరువు కేటాయించినట్లుగా పంచాయతీ తీర్మానము
4. గ్రామములో రజకులకు కేటాయించిన చెరువు వద్ద ధోభీఘాట్ నిర్మించుటకు గ్రామ పంచాయతీ తీర్మానము
5. గ్రామ పంచాయతీవారు రజకులు వృత్తిచేసుకొను చెరువులోనికి నీరు రాకపోకలకు అనువుగా ఉన్నట్లుగా పంచాయతీ దృవీకరణ పత్రము
6. గ్రామపంచాయతీ వారు నీటి రాకపోకల సౌకర్యము లేనియెడల బోరు వేయించుటకు గ్రౌండు వాటర్ డిపార్టుమెంటు జియాలజిస్టు వారి రిపోర్టు తీసుకొనవలెను
7. విద్యుత్తు సౌకర్యము కొరకు ఎపి ట్రాన్స్కో వారిచే అంచనాలు వేయించవలెను.
8. ధోభీఘాట్కు సంబంధించి వచ్చే విద్యుత్తు బిల్లులు చెల్లించుటకు ప్రభుత్వ ఉత్తర్వులు ఉన్నందువలన స్థానిక సంస్థలు చెల్లించుటకు గ్రామపంచాయతీ వారు అంగీకారపత్రం ఇవ్వవలెను.

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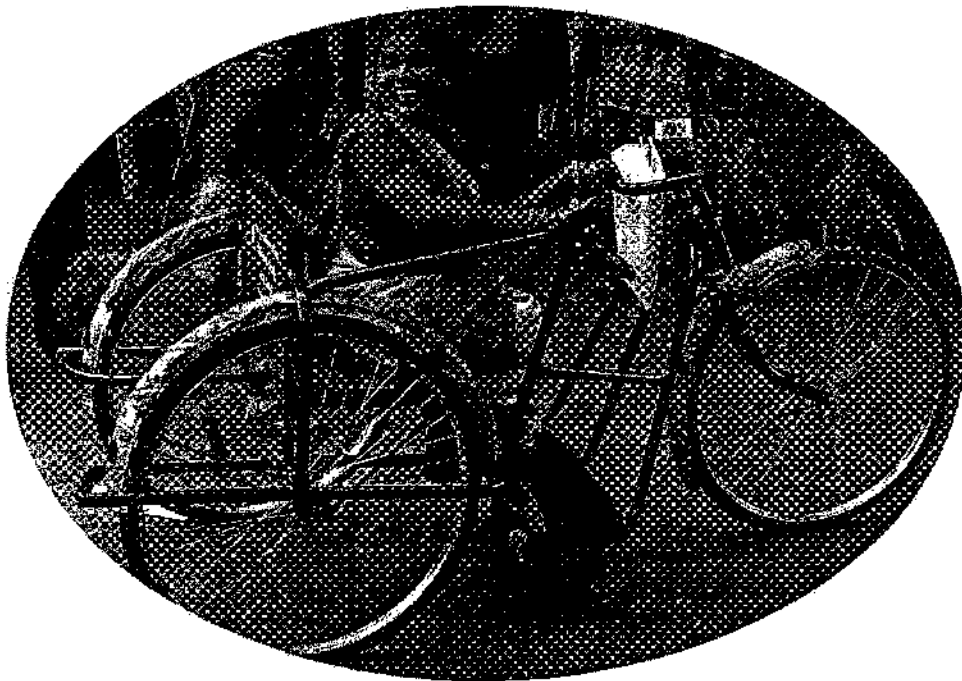
9. రజకుల ధోభిఘాట్ కు ప్రైవేటు వ్యక్తులు స్థలము దానము చేసిన యెడల స్థలము పంచాయతీకి/మునిసిపాలిటీనకు న్యాయవరముగా ఇబ్బందులు రాకుండా రిజిస్టరు చేయించుకొనవలయును.
10. క్రొత్తగా నిర్మించు ధోభిఘాట్ల వద్ద టాయెలెట్స్ తప్పని సరిగా నిర్మించవలెను.
11. మేనేజింగు డైరెక్టరు, ఆంధ్రప్రదేశ్ రజక సహకార సంఘం లి., హైదరాబాదు వారి ఉత్తర్వుల ప్రకారము దోభిఘాట్ నిర్మాణమునకు మొత్తము రు.5.60 లక్షలు కేటాయించియున్ననూ, స్థానిక అవసరముల ఆధారముగా స్థానిక మార్కెట్ ధరల ప్రకారము వీలైనంత తక్కువ ఖర్చుతో నిర్మాణము పూర్తి చేయవలెను.
12. దోభిఘాట్ నకు కేటాయించిన రు.5.60లక్షల నుండి విద్యుత్ అవసరమగుచోట విద్యుత్తు శాఖ వారి అంచనాల ప్రకారము మరియు బోరు వేయుటకు కేటాయించిన నిధుల నుండి మాత్రమే ఖర్చు చేయవలసియుండును.

యం.కె.వె
27.4.2015
కార్యనిర్వాహక సంచాలకులు



**DEPARTMENT FOR THE WELFARE OF DISABLED & SENIOR CITIZENS
EAST GODAVARI DISTRICT, KAKINADA**

**NOTES ON
DISABLED WELFARE ACTIVITIES UNDER
VARIOUS DEPARTMENTAL SCHEMES
IN EAST GODAVARI DISTRICT**



Submitted by
**Assistant Director, Welfare of Disabled & Senior Citizens,
East Godavari District, Kakinada**

**BRIEF NOTE ON WELFARE OF DISABLED AND SENIOR CITIZENS, EAST
GODAVARI DISTRICT, KAKINADA**

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As per the definitions given in the persons with disabilities act, 1995 disability means : -

- 1) Blindness
- 2) Low Vision
- 3) Leprosy-cured
- 4) Hearing Impairment
- 5) Locomotor Disability
- 6) Mental Retardation
- 7) Mental Illness

As per the reports of World Health Organization 10% of the World Population are suffering from one or other deformity. As per the Census 2011, the general population of the East Godavari District is 51,51,549. If we consider 5% of the general population is suffering from any mentioned disabilities, the projected population of the persons with disabilities is about 2.5 lakhs.

Government of Andhra Pradesh have taken initiative for Assessment of correct degree of disability of the persons with disabilities in the state through specially designed software and web programme named SADAREM (Software for Assessment of Disabled for Access, Rehabilitation and Empowerment). Through SADAREM, a total number of 1,07,072 have been screened so far in East Godavari District and the following category wise PWDs are identified and issued Disability Certificates.

1)	Physically Impairment	-	63800
2)	Visually Impairment	-	15212
3)	Hearing Impairment	-	14652
4)	Mentally Retardation	-	10938
5)	Mentally Illness	-	1708
6)	Multi Disabilities	-	762
	Total :		<u>107072</u>

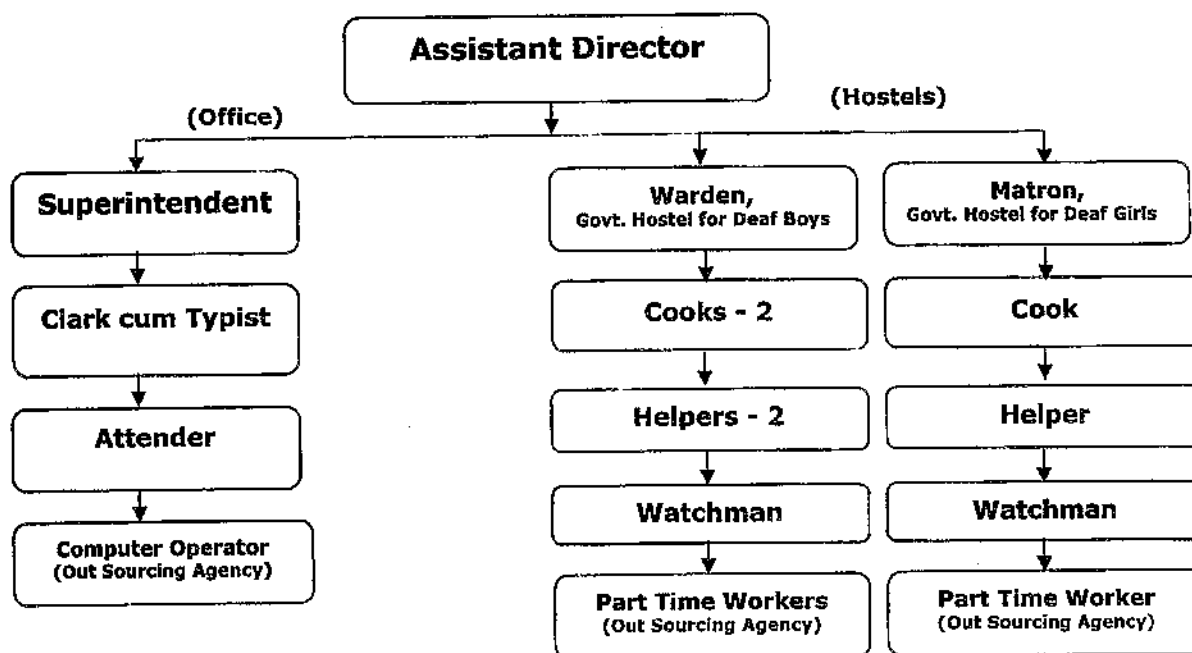
As per the instructions of the District Collector this office is mobilizing the needy persons to the District Medical Boards on every Friday by allotting specific dates to the beneficiaries to appear before the Medical Boards (Kakinada and Rajahmundry) for assessment under SADAREM Programme.

1) About the Department :

Andhra Pradesh has the distinct record of establishing an independent department for the welfare of persons with disabilities in 1983. In the recent years the nomenclature of the department has been changed as "Welfare of Disabled & Senior Citizens". The State Office for the Welfare of Disabled & Senior Citizens is headed by the Director and located at Malkpet, Hyderabad. The department is having 13 district offices headed by the Assistant Directors.

In East Godavari District, during the year 1987 a separate District Office headed by the Assistant Director was established for implementation of the Government schemes for the disabled. The district office in rented building is located at Sriramnagar, Kondayyapalem Road, Kakinada - 03.

2) Hierarchy for Department Strength :



Staff Position: Posts sanctioned and working staff under the control of Assistant Director, Welfare of Disabled & Senior Citizens, East Godavari District, Kakinada and vacancy position is shown here under:

I) O/o Assistant Director, Welfare of Disabled & Senior Citizens, Kakinada					
Sl. No.	Name of the Post	Sanctioned Posts	Present Working	Vacant Posts	Remarks
1	Assistant Director	1	1
2	Superintendent	1	1
3	Junior Assistant cum Typist	1	...	1	Temporarily filled through Out Sourcing Agency
4	Attender	1	1
5	Computer Operator	1	1	..	Through Out Sourcing Agency
II) Govt. Hostel for Deaf Boys, Kakinada					
1	Warden Gr.II	1	1
2	Cooks	2	2
3	Helpers	2	2
4	Watchman	1	1
5	Part Time workers	2	2	..	Through Out Sourcing Agency
III) Govt. Hostel for Deaf Girls, Kakinada					
1	Matron Gr.II	1	1
2	Cooks	1	1
3	Attender	1	...	1	...
4	Watchman	1	...	1	...
5	Part Time worker	1	1	...	Through Out Sourcing Agency
	TOTAL	18	15	3	

Contact Numbers: Office Phone NO : 0884 - 2352303

Sl. No.	Name of the Employee	Designation	Contact No.
1	Sri P. Venkateswara Rao	Assistant Director	9000013611
2	Sri V. Jagadesh	Superintendent	9912557085
3	Sri G.R.V.P. Murthy Raju	Warden, Govt. Hostel for Deaf Boys	9676319749
4	Smt. N. Vijaya Kumari	Matron, Govt. Hostel for Deaf Girls	9908265028

3) Schemes / Subjects and their descriptions:

- a) **Pre-Matric Scholarships:** The disabled students studying classes from 1st to 10th and whose parents/ guardians income is less than Rs.1,00,000/- per annum will be sanctioned scholarships and other allowances at the following rates.

Class	Scholarship per month Rs.	Other Allowances		
		Transport Allowance per month (for O.H. only) Rs.	Maintenance of Prosthetic/ Orthopedic aids per month (for O.H. only)Rs.	Readers Allowance per month (for V.H. only) Rs.
I to V	70/-	50/-	25/-	25/-
VI to VIII	100/-	50/-	25/-	25/-
IX and X	182/-	50/-	25/-	25/-

- b) **M.R.Scholarships:** The M.R.Children admitted into specialised schools meant for them and whose parents/ Guardians income is less than Rs.1,00,000/- p.a will be sanctioned scholarships of Rs.1000/- p.a for child. This scheme is limited to such mentally retarded children only those who have been admitted into such of the Spl. Schools run by N.G.O's which do not get grant-in-aid from Government of India.
- c) **Post-Matric Scholarships and Reimbursement of Tuition Fees :** The disabled students studying classes from Intermediate and onwards i.e. degree, post-graduate, professional and music courses are being sanctioned scholarships and other allowances at the following revised rates on par with Social Welfare Department. Post Matric Fresh scholarships are sanctioned through online system. The students whose parent's/guardian's income is less than Rs.1,00,000/- per annum and whose disability is 40% and above are being sanctioned scholarships as per the below mentioned rates.

Group	Courses	Rate per month		
		Hostiers(CAH & DAH)	Students Managed Hostel(SMH)	Day Scholars(DS)
Group-I	Engg., Medicine, MBA, MCA, CPL	962	442	429
Group-II	PG, M Phil, PhD, CA, Polytechnic, GNM	682	442	429
Group-III	Degree	520	325	240
Group-IV	Intermediate, ITI, Vocational, MPHW	520	325	182

- d) **Economic Rehabilitation (Subsidy Scheme) :** The disabled persons whose parents/ guardians income is below poverty line i.e. Rs.1,00,000/- p.a income will be sanctioned an amount not exceeding Rs.30,000/- per candidate to enable them to make a living. This amount is sanctioned as 50% subsidy of total outlay of the scheme or maximum of Rs.30,000/- with bank loan to the extent of 50% of the total outlay (i.e. Rs.60,000/-).
- e) **Marriage Incentive Awards:** To encourage marriages between disabled and normal persons for Social integration and social reform, a sum Rs.50,000/- as cash incentive award from 22-07-2011 and onwards marriages are being sanctioned to either of the spouse if a normal person married a disabled person.

Those couples in which a disabled person with minimum of 40% of disability got married to a normal person. The Couples must be applied with in 1 year from the date of their marriage as per G.O.Ms.No.14 Women, Children, Disabled & Senior Citizens Department, Dt.20.03.2012.

- f) **Government Hostels:** The Disabled Welfare Department in E.G. District is maintaining 2 hostels one for Deaf Boys its sanctioned strength is 150 and another Deaf Girls at Kakinada its sanctioned strength is 50. The inmates of these hostels are being provided free boarding and lodging facilities apart from other facilities like supply of note and text books, cosmetic charges, clothing etc., to enable them to prosecute their studies. New Building has been constructed for the Boys and separate new building for Girls is under construction.
- g) **Non-Government Organizations:** 13 Projects run by Non Governmental Organizations are getting Grant in Aid from Government of India for conduct of programmes for Persons with Disabilities, Senior Citizens etc.
- h) **Reservation in Public Employment :** There is reservation of 3% jobs in direct recruitment for persons with disabilities as 1:1:1 in respect of Visually Handicapped, Hearing Handicapped and Orthopedically Handicapped respectively. The Assistant Director, Disabled Welfare is empowered to verify the Communal Rosters of all employment units to ensure implementation of reservation.
- i) **Aids & Appliances:** Providing Aids & Appliances like Tricycles, Wheel Chairs, Crutches, Hearing Aids, Calipers, Artificial Limbs, Blind Sticks, MP3 Players, Braille Slates etc., The time limit is for sanction of Tri Cycles, Wheel Chairs and MP3 Players once in 3 years. The disabled persons whose parents/ guardians income is less than Rs.1,00,000/- per annum are being sanctioned Aids & Appliances through the Dist. Manager, APVCC, E.G.Dist., Kakinada.

Achievement during the year 2014 - 15 :

Achievement during year 2014 - 15 is as follows.

S. No	Scheme	Budget Released (in lakhs)	Achievement	
			Fin (in lakhs)	Phy
1	Pre Metric Scholarships	8.70	8.69	840
2	Post Metric Scholarships	15.30	9.00	44
3	Marriage Incentive Award	58.50	58.50	117
4	Economic Rehabilitation	3.30	3.15	11
5	Hostels (2 Nos)	6.14	5.98	88
6	Aids and Appliances	-	25.66	992
	Total :	91.94	110.98	2092

(P. VENKATESWARA RAO)

Assistant Director

Welfare of Disabled & Senior Citizens,
East Godavari District, Kakinada.



BRIEF NOTE

ON

A.P. STATE MINORITIES FINANCE CORPORATION

&

A.P. STATE CHRISTIAN (MINORITIES) FINANCE CORPORATION,

KAKINADA, EAST GODAVARI DISTRICT.

A.P. STATE MINORITIES FINANCE CORPORATION

The Andhra Pradesh State Minorities Finance Corporation Limited was setup in November 1984 and incorporated under the Companies Act, 1956 on 19-11-1985 the main objective of the Corporation are provide Loan assistance to the weaker sections among the Minorities i.e., Muslims, Christians, Sikhs, Buddhists, Parsis & Jains through banks for their social betterment and economic up filed by implementing suitable schemes under industry, servicing business agriculture and animal husbandry sector.

SCHEMES

Economic Assistance:

Under this Programme the Corporation will sanction Subsidy to the eligible beneficiaries. Scheme pattern as shown below.

Maximum loan amount is Rs.2,50,000/-

50% subsidy by Corporation. 50% bank loan

Maximum limit of Subsidy Rs.1,00,000/-

Eligibility criteria: Annual income should be below

Rs.75,000/- p.a. for urban Areas Rs. 60,000/- for Rural Areas

Age Limit 21 to 45 Years

White Ration Card

GOI Pre Metric Scholarships:

Pre Matric Scholarship will be awarded for students studying in a Government or Recognized Private Schools from Class I to Class X.

ELIGIBILITY:

- The Annual Income of Parents/ Guardian of the student from all sources does not exceed Rs.1.00 lakh.
- The student should secure not less than 50% marks or equivalent grade in the previous final examination for II to X Class students.
- 30% of Scholarships will be earmarked for Girl students. In case sufficient numbers of eligible girl students are not available, then the balance scholarships may be awarded to eligible boy students.
- The Students who are permanent residents of Andhra Pradesh, but studying in other States are also eligible.
- The Scholarship holder under this scheme will not avail any other Govt. scholarship or stipend.

Post Metric Scholarship Government of India

Post Matric Scholarships will be awarded to the students, pursuing studies from Class XI to PhD from Government/Recognized private Colleges/including technical and Vocational Courses of Courses of Class XI and XII level in Industrial Training Institutes/Industrial Training Centers affiliated with National Council for Vocational Training. And those courses which are not covered in Merit cum Means Based Scholarship.

ELIGIBILITY:

- The annual Income of Parents/Guardian of the student from all sources does not exceed Rs. 2 lakhs.
- The Student should secure not less than 50% marks or equivalent grade in the previous final examination.
- 30% of Scholarships will be earmarked for Girl students. In case sufficient numbers of eligible girl students are not available, then the balance scholarships may be awarded to eligible boy students.
- The Students who are permanent residents of Andhra Pradesh, but studying in other States are also eligible.
- The Scholarship holder under this scheme will not avail any other Govt. Scholarship or stipend.
- Students who got Admission in other then Category 'A Convener Quota can also apply.

SCHEME WISE PERFORMANCE FOR THE YEAR 2014-2015

Sl.No.	Name of the scheme	Annual Target		Achievement	
		Phy.	Fin.	Phy.	Fin.
1	Economic Assistance	44	44.00	127	66.59
2	Economic Assistance (Christian)	53	53.00	17	15.00
3	GOI Pre Matric Scholarships	1573		Under Process	
4	GOI Post Matric Scholarships	36		Under Process	
	Total	1706	97.00	144	81.59


 Executive Director,
 APSMFC, E.G.Dist.

MINORITIES WELFARE DEPARTMENT

East Godavari District

As per 2011 census, the total population of the district is 54,45,478, Christian population in the district is 79,504 and Muslim population is 82,514.(Total 1,62,018)

The new department of Minorities Welfare established in the year 1993 with an aim to uplift the economic conditions of weaker section among Minorities (i.e. Muslims, Christians, Sikhs, Buddhists & Parsis). In East Godavari District Minorities Welfare office was established on December 2013. Muslims, Christians, Sikhs, Jains, Parsis and Buddhists are recognized as Minorities. The A.P. State Minorities Welfare Department is working for the up liftment of the Minorities in the field of education, social and financial aspects by implementing certain welfare activities.

The District Minorities Welfare Department is implementing the following schemes as per the guidelines issued by the Government from time to time.

A) Scholarships (State Govt Scholarships) :-

- a) Post Matric scholarships : 2972 Online applications received for the year 2014-15.
Rs.46.97 lakhs released to 1488 students for the year 2014-15 under scholarships (MTF).

Budget Required:

2012-13 Rs. 20.53 lakhs

2013-2014 Rs. 56.07 lakhs

2014-2015 Rs.401.97 lakhs

- b) Pre Matric Scholarships : Notification was not issued for the year 2013-14 and 2014-15.

- B) Urdu Ghar-cum-Shadikhanas :** The Govt is sanctioning Urdu ghar-cum-Shadikhanas required for performing Muslim Marriages where the Muslim population is substantial. So far 11 Urdu ghar-cum-Shadikhanas were completed, 3 under construction.

::2::

Name of the Mandal	Name of the Village	No of Urdughar-cum-Shadikhanas sanctioned.
Kakinada Urban	Kakinada Urban	2
Rajahmundry Urban	Rajahmundry Urban	2
Mandapeta	Mandapeta	1
Amalapuram	Amalapuram	1
Ambajipeta	Ambajipeta	1
Kothapeta	Kothapeta	1
Mummidivaram	Mummidivaram	1
Ramachandrapuram	Ramachandrapuram	1
Ramachandrapuram	Draksharama	1
Rayavaram	Rayavaram	1
Tuni	Tuni	1
Jaggampeta	Jaggampeta	1

- C) **Maintenance of Urdu Schools** : Under Prime Minister's New 15-Point Programme Urdu Schools are to establish through Education Department in Munslim habitations where Muslim population is above 25%.
- D) **Maintenance of Madarasas** : Under the Prime Minister's new 15-Point Programme, the education department and Sarva Siksha Abhiyan are granting funds, infra structure facilities for teaching formal education.
- E) **Urdu Library** : The Govt has established Urdu libraries for encouragment of Urdu language. Two Urdu libraries are running in the district i.e. Kakinada and Rajahmundry.
- F) **Mass Marriages (for poor Muslim/Christian Girls)** : The Govt of Andhra Pradesh has introduced an innovative Scheme of conducting mass marriages for Poor Christian, Muslim, Sikhs, Parisis girls.

::3::

- G) **Computer Training** : The Govt of Andhra Pradesh is providing free computer training for minority students. The free computer training centres are started at Kakinada & Rajahmundry.

ABSTRACT

Name of the Centre	No of students trained	Remarks
Kakinada	43	Exams completed
Rajahmundry	25	Presently the computers are not working.

- E) **Residential School Buildings** : No Residential School Buildings in E.G.District.
- F) **Hostels** : No Post Matric Hostels in the district.
No Pre Matric Hostels in the district.
- G) **Protection of Wakf property** : An extent of Ac.1,749.38 acres Wakf land is available in the district. In most of the areas the land is under Encroachment.

Financial Assistance (New Scheme)

A.P. State Christian Finance Corporation, Hyderabad has to sanction funds for Hospitals, School Buildings, Orphanages, Old Age Home, construction of Community Halls – cum –Youth Resource Centres for organizing Youth Awareness Programmes and for promotion of Christian culture. Sr. Rafil of ASSISI Health Care Centre, Kathipudi has applied for 8.26 lakhs of financial assistance for Medical equipment and additional rooms in the hospital. Sr. Shobha of St. Joseph Hospital, Prathipadu has applied for 10.00 lakhs of financial assistance for construction of new Hospital Building.

D.S. Senthil
Dist. Minorities Welfare Officer, 27/4/15
East Godavari, Kakinada.

NOTES FOR CIVIL SUPPLIES

*Visit of
Hon'ble Human Right Commission Members
On 27.4.2015 at 5.00 PM*

**EAST GODAVARI DISTRICT
KAKINADA**

PUBLIC DISTRIBUTION SYSTEM

1) DISTRICT - RATION CARDS POSITION:-

White cards	:	14,06,959
AAY	:	89,325
Annapoorna Cards	:	1,545
Total BPL Cards	:	14,97,829
Total FP Shops	:	2643

2) ALLOTMENT AND OFF-TAKE :-

The allotment and lifting particulars of Essential Commodities for the month of April, 2015 are as follows :-

S.No	Commodity	Allotment	Lifted (in MTs)
1	PDS Rice	22840.799	22791.882
2	Wheat	1496457	19.731
3	Sugar	742402	726.182
4	Kerosene	2532	2532

Mid Day Meals Allotment Scheme (April, 2014) :-

S.No	Class	No. of Schools	No. of Students	Allotment of Rice (in MTs)
1	I to V		203779	236.101
2	VI to VIII		139165	186.248
3	IX to X		79189	93.199
	TOTAL		422133	515.548

Hostels & Institutions allotment Scheme (April, 2014) :-

S.No	Total No. of Hostels & Institutions	Strength	Allotment of Rice (in MTs)
1	170	37939	224.711

I.C.D.S. allotment Scheme :-

S.No	Total No. of Anganwadi Centers	Allotment of Rice (in MTs)
1	5546	8.913

A) DISTRICT STATUS :

Total of FP Shops in the District	:	2643
NO. OF Pos FP Shops	:	551
LIQUID PETROLEUM GAS AGENCIES	:	69
MS & HSD UNITS (PETROL BUNKS)	:	285
KEROSENE WHOLESALE DEALERS	:	30

HPC	IOC	BPC
16	12	2

B) AADHAAR ENROLMENT:

Projected Population	:	52,18,498
Total Enrolment	:	56,77,024
Percentage of enrolment	:	110 %
Total Aadhaar Generated	:	51,35,396
Percentage of Aadhaar Generated	:	98%

Deepam Scheme :-

The Government of Andhra Pradesh have issued Gas Connection Under Deepam scheme for the year 2014-15.

Total No. of Gas Connections Under Deepam Scheme : 29,000

Present Status : The Mandal wise re allocation was made and Selection of beneficiaries is under process.

NOTE ON INSTALLATION OF ePOS-CUM- ELECTRONIC WEIGHING MACHINES

IN EAST GODAVARI

The Government of Andhra Pradesh proposed to install and commission ePoS cum Electronic Weighing Machines at Fair Price Shops for issue of essential commodities to the ration card holders through biometric authentication. M/S. Tera Software Ltd., Hyderabad is the service provider for supply and maintenance of ePoS devices and M/S. APONLINE is software provider.

PROCEDURE:

- Fair Price Shop dealer or his/her nominee login to ePoS device through biometric authentication
- Any member of the family can approach the Fair Price Shop to take ration with Aadhaar Number.
- System (PoS machine) validates Ration Card number and displays the details of family Members.
- Online Authentication of beneficiary is done by sending Aadhaar Number and Fingerprint to UIDAI.
- The PoS Device receives the authentication result and the PoS device reads the commodity, quantity, rate and amount details and on confirmation of the quantity and amount, the data is recorded and transaction details of sale of commodities are sent to e-PoS Application server.
- PoS device gives voice message for the knowledge of illiterates
- PoS device records all transactions along with time stamp and pushes to the central server.
- PoS provides printed receipt (in Telugu) to the beneficiaries.

In East Godavari PoS devices are installed and commissioned in 16 mandals and sales are made through ePoS device for the month of April, 2015 and distribution of commodities are made for 76% of total cards.

**STATEMENT SHOWING THE POSITION OF ESSENTIAL
COMMODITIES DISTRIBUTED THROUGH EPOS MACHINES**

Sl No	Name of the Mandal	No. of Shops	Total cards	Distributed cards	Balance cards	%
1	Kakinada (Rural)	5	3879	3879	0	100
2	Rajamandry Urban	105	77770	55769	22001	72
3	Tuni	17	12429	10311	2118	83
4	Ramachandrapuram	58	33595	25718	7877	77
5	Thallarevu	7	3988	3591	397	90
6	U.Kothapalli	2	1090	952	138	87
7	Gollaprolu	42	25088	22592	2496	90
8	Kakinada Urban	116	66873	60946	5927	91
9	Karapa	2	1219	1092	127	90
10	Allavaram	2	860	789	71	92
11	Pedapudi	4	1695	1557	138	92
12	Amalapuram	10	7505	6547	958	87
13	Mandapeta	62	39423	27945	11478	71
14	Pithapuram	31	19781	10335	9446	52
15	Peddapuram	17	12761	10268	2493	80
16	Samalkota	28	16503	3730	12773	23
	TOTAL	508	324459	246021	78438	76

BRIEF NOTE SUBMITTED ON HOUSING ACTIVITIES
ANDHRA PRADESH STATE HOUSING CORPORATION LIMITED

* * *

ABOUT:- The Andhra Pradesh State Housing Corporation Limited (APSHCL) is a Nodal Agency for implementation of Housing Schemes in the State of Andhra Pradesh since 1983. The APSHCL is a Government Under taking agency and its District branches in the State are implementing the all Housing Schemes both Central and State sponsored Programmes. The IAY Housing in the State of Andhra Pradesh is implementing by the APSHCL and its network District branches.

ORGANISATION AT A GLANCE (DISTRICT)

The District Collectors are the Executive Directors for the APSHCL and Project Director is the overall control on the Housing Schemes and implementation as per the scheme guidelines. The Executive Engineers for each Revenue Divisional is headed with a supporting of Dy.Executive Engineer at each Constituency level, Assistant Engineer at Mandal level with Works Inspectors on Outsourced. The Housing schemes are implementing in the District as per the year wise & category wise allocations communicated by the Government.

IMPLEMENTATION:

Since then, the Government of Andhra Pradesh before bifurcation of the State, the housing programme is being implemented on saturation mode by conducting on village level assessment programme "RACHABANDA" and sanctioned as per the eligibility with a consideration of BPL Ration Card. All the eligible aspirants are considered for the Housing programme and the committed aspirants of Housing needs. The APSHCL is implementing very transparent mechanism in implementation of all the Housing schemes including IAY Housing

- The APSHCL has a transparent payment mechanism to all the beneficiaries for the Construction Stage wise payment transfer to their individual bank accounts from the central server at State level.
- The APSHCL is maintained exclusively web based modules www.aphousing.gov.in with a facility of public domain to track each and every beneficiary in the state.

- Provision is also made to upload stage wise photograph in the web site.
- The Unit cost of House in Rural areas is Rs.70,000 and in Urban Areas is 80,000/-. The unit cost for SC is Rs.1,00,000 and STs is Rs.1,05,000/

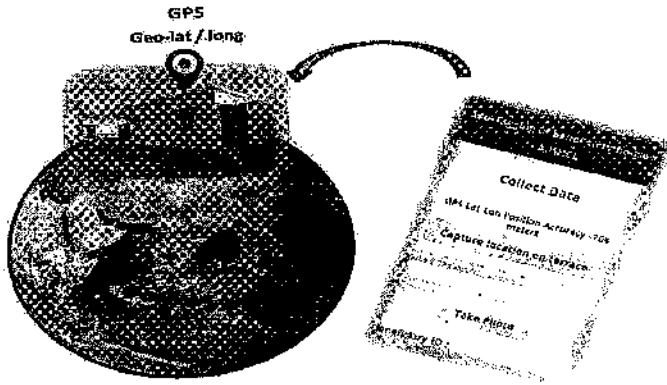
RECENT INITIATIVES (After Re-organisation of State)


- The APSHCL has recently initiated "Aadhar Seeding" of all Housing beneficiaries and is entered in the Housing web application. So far, 91% of Aadhar is completed so far.
- The APSHCL has launched Geo-Tagging of Houses in support of NRSA (National Remote Sensing Agency) and mobile application is developed by NRSA.
- The APSHCL Engineers have been trained in GTS (Geo-Tagging System) and Geo-Tagging of Houses are briskly started from 1st^h Dec, 2014. So far, 3,14,085 houses are Geo-tagged against 4.12 lac of houses taken up under various Housing schemes since last 10years.
- The NRSA is plotting the Houses with Geo-coordinates in the BHUVAN server and moderation is in progress for the public view. The GTS project will be completed by April,2015.

GEO-TAGGING OF HOUSES (IMAGES)

Mobile Application to Geo-tag of beneficiary houses of APSHCL


GPS
Geo-lat / long

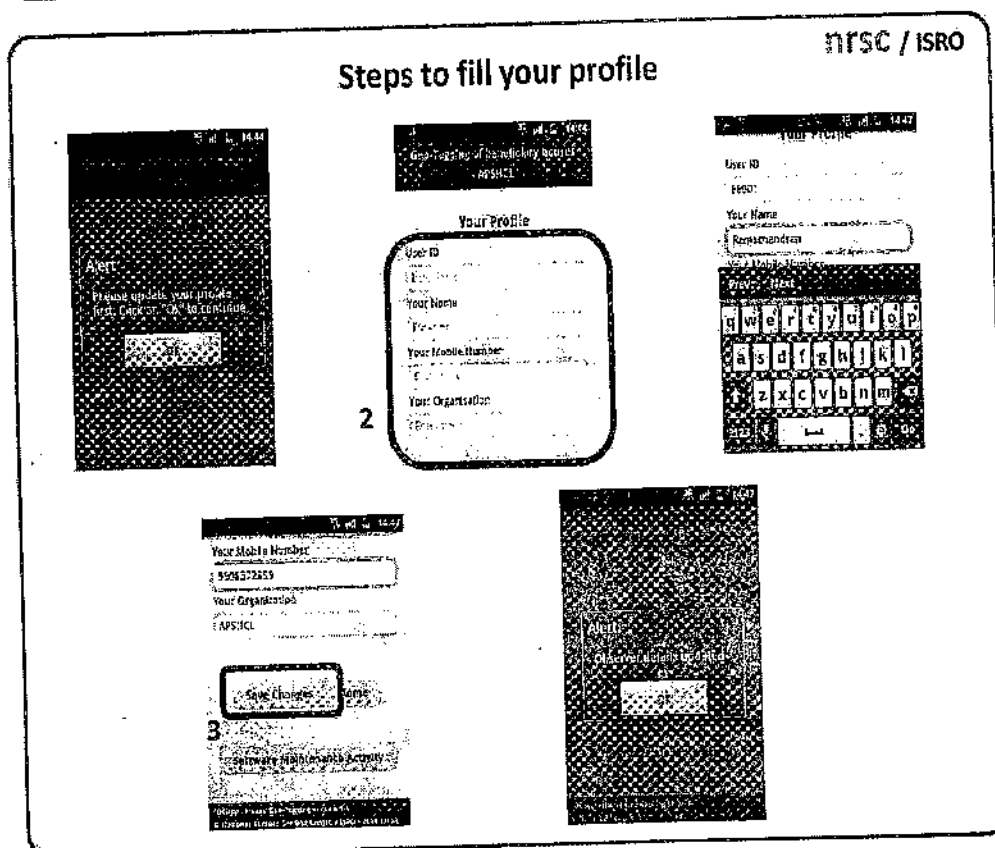
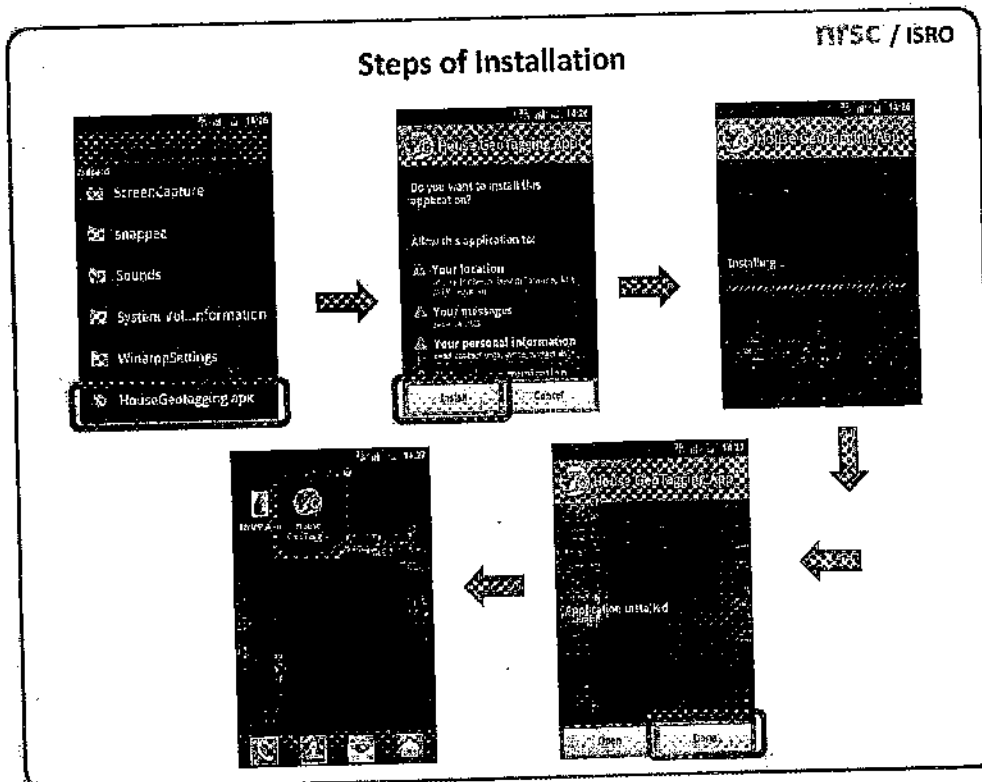




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nrsc / ISRO

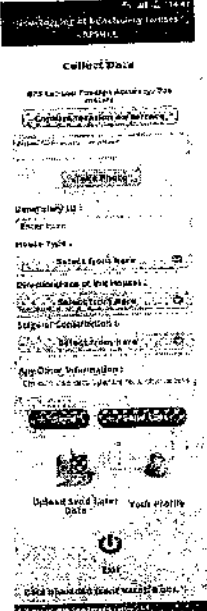
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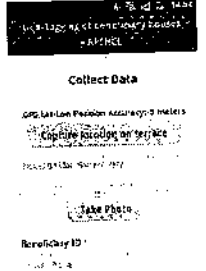


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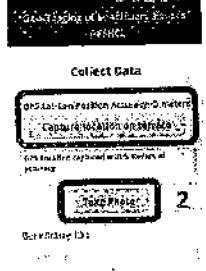
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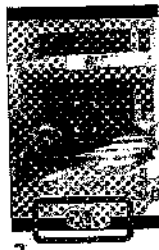
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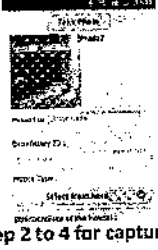
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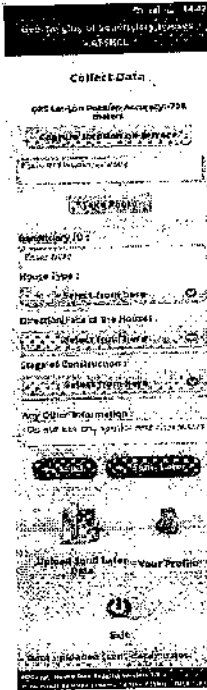


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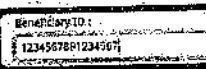


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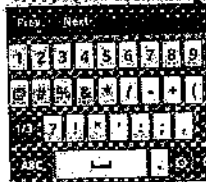
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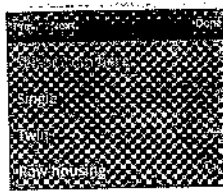
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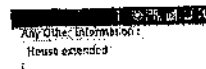


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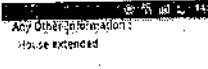


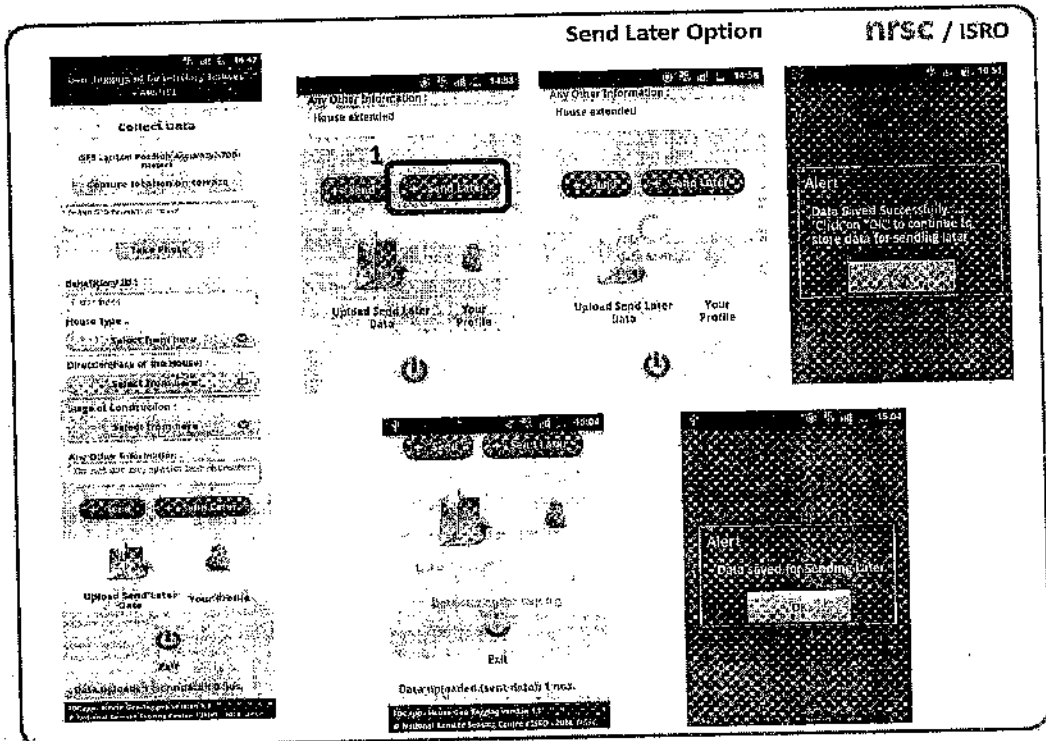
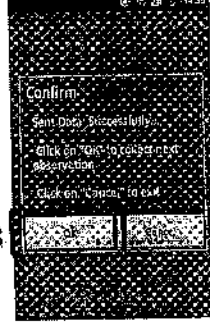
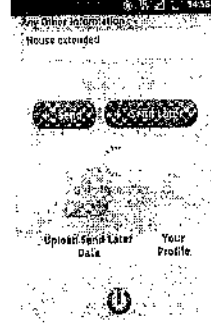
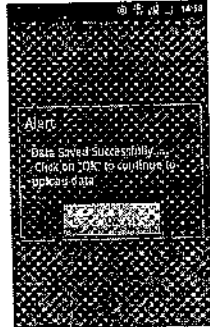
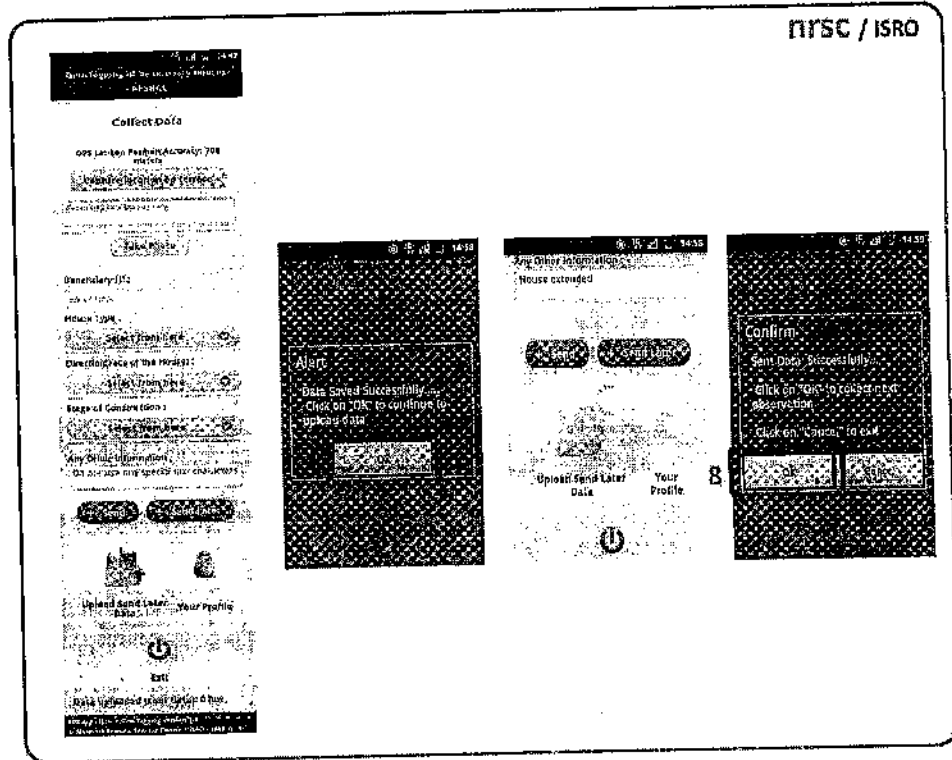


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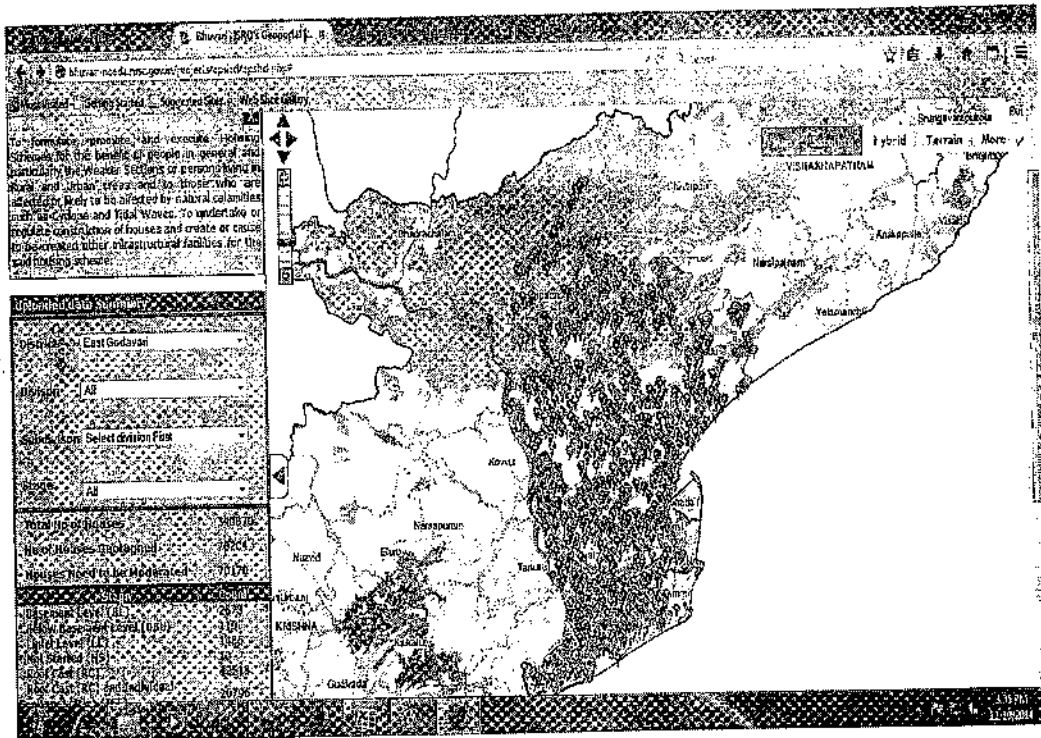
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VIZIANAGARAM

Other districts shown: Partur, Sankar, Bolar, Partur, Guapada, Chinusa, Anaparthi, Vizianagaram, Surravankulu, Potturu, Bhanum, Anaparthi, Visali.

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P. J. G. Narayana Murthy 27/12/14



**NOTES ON DEPARTMENTAL ACITIVITIES OF BC
WELFARE DEPT., E.G.DISTRICT**

**B.C.WELFARE DEPARTMENT
EAST GODAVARI DISTRICT**

AIM OF THE ORGANIZATION

“To bring the Backward classes socially, educationally and economically on par with other developed communities and to achieve a just and egalitarian Society”

BACKWARD CLASSES WELFARE DEPARTMENT EAST GODAVARI DISTRICT

PRE-MATRIC HOSTELS

There are 61 Pre-matric Hostels functioning in the State. Among them, 41 are Boys Hostels and 19 are Girls Hostels and the remaining 1 (one) is Integrated Welfare Hostel Complex (IWHC) for Girls located at Rajahmundry. The caste ratio in which the seats in a Hostel are filled is as follows: BCs - 76%, SCs - 10%, STs - 5%, Minorities - 3%, Others - 6%.

4 pairs of Uniform, one set of bedding material, Plate and Glass, Trunk Box, Note Books, Nationalised Text Books, Study material etc., are being provided. Apart from the above, Cosmetic Charges are being provided @ Rs 62/- (including Cutting charges Rs12/-) for Boys and Rs 75/- for Grownup Girls, other being given Rs 60/-.

Sl.No.	Pre-matric Hostels Boys/Girls	No.of Hostels	Sanctioned Strength	Admitted Strength	No. of Hostels run in Govt. Buildings
1	Pre matric (Boys)	41	4680	3930	14
2	Pre matric (Girls)	20	2560	2931	11
	TOTAL	61	7240	6861	25

COLLEGE HOSTELS FOR GIRLS/ BOYS:

Sl.No.	Post-matric Hostels Boys/Girls	No.of Hostels	Sanctioned Strength	Admitted Strength	No. of Hostels run in Govt. / rent free Buildings
1	Post matric (Boys)	19	1900	1114	..
2	Post matric (Girls)	19	1900	1361	05
		38	3800	2775	05

SSC Exam Results in BC Hostels (March 2014):

No. Appeared	No. Passed	GRADING									Pass percentage	Dist. average of Edn. Dept.
		A1	A2	B1	B2	C1	C2	D1	D2	E (Failed)		
919	885	..	31	83	278	206	123	102	62	34	96.30%	96.26%

POST MATRIC SCHOLARSHIPS FOR B.Cs:

To enable the BC students to pursue higher studies in various courses, Government is implementing the scheme of Post Matric Scholarships and Tuition Fee Reimbursement.

Year	No Registered 2014-15	No. Sanctioned	Budget released	Budget spent	Budget required
2014-15	68644	44770	3935.13 L	3935.13	1670.00

REIMBURSEMENT OF TUITION FEE FOR B.Cs:

With a view to ease the financial burden and to enable them to pursue higher education, the fee paid by B.C. students to the educational institutions in which they study is reimbursed by the department. The eligibility conditions to receive the fee reimbursement are the same as those applicable for Post Matric Scholarships.

Year	No Registered 2014-15	No. Sanctioned	Budget released	Budget spent	Budget required
2014-15	68644	22679	6777.99 L	6777.99	6100.00

REIMBURSEMENT OF TUITION FEE FOR E.B.Cs:

Government vide G.O.Ms.No.547, Dt.12-11-2009 have issued orders transferring the subject "EBC Post-Matric Scholarships including reimbursement of tuition fees" from Higher Education Department to Backward Classes Welfare Department.

Year	No Registered 2014-15	No. Sanctioned	Budget released	Budget spent	Budget required
2014-15	30898	17129	5726.81 L	5726.81	4400.00

PREMATRIC SCHOLARSHIPS:

The Government issued orders / guidelines for sanction of pre-matric scholarships in Online (epass) for students belonging to Backward Classes studying Classes 9th and 10th in Govt.Schools to curb the high dropout rate among backward classes children studying in secondary education level from the academic year 2013-2014 vide G.O.Rt No 22 BCW (A) Dept. HWO mapping was completed.

Sl No	No Registered 2013-14	Amount required	No. Sanctioned	Amount Sanctioned	No leftover	Remarks
1	21023	210.23	7544	75.40	13483	Budget was lapsed due to freezing

INTER CASTE MARRIAGES:

To achieve Social Integration, the scheme of incentives to inter-caste marriages is being implemented. Under this scheme a cash incentive of Rs.10,000/- is given to the inter-caste married couples if either of the spouse belongs to Backward Classes.

Sl.No	No.of Applications received	No.of appl Enquiry reports completed.	Amount Sanctioned During 2013-14 Rs.	Amount Required Rs.
1	155	128	66000	1260000

SUBSIDY TO BACKWARD CLASSES ADVOCATES:

In order to assist the Backward Class advocates and to enable them to improve their performance and settle them in their profession, the Backward Classes Welfare Department is imparting training to 8 BC Advocates in "Administration of Justice" for every year. Under the scheme, the following assistance is provided to each candidate during the training period of 3 years.

1. An amount of Rs.6,000/- towards purchase of books and Furniture
2. A stipend of Rs.1,000/- per month for 3 years.

Sl.No	Amount Sanctioned	No Covered	Amt Required
1	45000	4	356180

CORPORATE EDUCATION SCHEME:

Scheme	No sanctioned	No admitted	Remarks
BC	79	56	Most of the students selected in 1 st phase are got seats in IITs
EBC	21	03	

REGISTRATION OF COOPERATIVE SOCIETIES:

The Government have delegated powers to BC Welfare Department for registration of Cooperative Societies belong to Backward Classes of Nayee Brhmin, Washermen, Uppara, Krishna Balija, Viswa brhmin, Kummara / Salivahana, Noorbasha/Dudekula, Boya, Vaddera, Medara.

S.No	Name of the Federation	Target	No.Registered
1	Rajaka	268	615
2	Naibrahmin	175	197
3	Sagara ((Uppara)	35	50
4	Krishnabalija	13	18
5	Bhatrajulu	20	7
6	Viswabrahmin(Kamsali)	0	67
7	Medara	0	25
8	Kummara/Salivahana	0	66
9	Dudekula/Muslim	0	31
10	Walmiki/Boya	32	0
11	Vaddera	5	18
	Total :	548	1050

Feb 2014
**DEPUTY DIRECTOR,
 B.C.WELFARE., EAST GODAVARI**

B. K. K. K.

**SOCIAL WELFARE DEPARTMENT,
EAST GODAVARI DISTRICT**

BRIEF NOTE ON SOCIAL WELFARE ACTIVITIES

Social Welfare Department :: East Godavari District

INTRODUCTION

THE MAIN OBJECT OF SOCIAL WELFARE DEPARTMENT IS UPLIFTMENT OF POOR SCs. AND DEVELOPMENT OF THEIR CHILDRENS

OBJECTIVES:-

- * EDUCATIONAL ADVANCEMENT
- * SOCIO ECONOMIC DEVELOPMENT
- * WELFARE AND PROTECTION OF SCHEDULE CASTES
- * ERADICATION OF UNTOUCHABILITY
- * PREVENTION OF ATROCITIES
- * ADDITIONAL SESSIONS COURT
- * HOUSE SITES FOR WEAKER SECTIONS

SOCIAL WELFARE INSTITUTIONS (ASWO) WISE:

ASWO Jurisdiction		Hostels		IWHC		Ananda Nilayams		College Hostel		Child Begger Home	TOTAL
		Boys	Girls	Boys	Girls	Boys	Girls	Boys	Girls		
1	Kakinada-1	6	4	0	0	0	0	3	3	0	16
2	Kakinada-2	5	3	0	1	1	0	1	2	0	13
3	Rajahmundry	8	5	1	0	1	0	4	3	0	22
4	Ramachandrapuram	8	6	2	0	0	0	1	1	0	18
5	Peddapuram	9	6	0	0	0	1	2	1	0	19
6	Tuni	10	5	0	0	0	0	1	1	1	18
7	Amalapuram	11	5	0	0	0	1	3	4	0	24
8	Razole	12	6	0	1	0	0	0	0	0	19
Total		69	40	3	2	2	2	15	15	1	149

In G.O. Ms. No. 125, SW (Q2) Department, Dt. 02-09-1997 Government have issued orders for starting of Integrated Institutions namely "Ananda Nilayams" by merging Government Orphanages and Vimukthi Hostels and to provide all amenities to these students in the Ananda Nilayams on par with other hostels and also for re-deployment of staff from the orphanages. These Ananda Nilayams are started from 01-11-1997.

Each Ananda Nilayam has 50 seats for orphan children and 50 seats for children of those engaged in unclean occupations. The children of Ananda Nilayams are eligible for all amenities on par with the Government Hostel Boarders.

There are (4) Ananda Nilayams, i.e., 2 for Boys and 2 for Girls, and 1 child beggar homes (Boys) functioning in the District.

Ananda Nilayams-4 – Child Beggar Home-1:

1. Govt. (SW) Ananda Nilayam for Boys, Kakinada
2. Govt. (SW) Ananda Nilayam for Boys, Rajahmundry
3. Govt. (SW) Ananda Nilayam for Girls, Amalapuram
4. Govt. (SW) Ananda Nilayam for Girls, Peddapuram
AND
5. Govt. (SW) Child Beggar Home for Boys, Tuni is functioning under an NGO i.e. NASA, TUNI.

Facilities: Mess charges for upto 7th class Rs. 750/-. 8th to 10th class Rs. 850/-. Free supply of NT books, Note books, 4 pairs uniforms & Bed sheets, Carpets Every year stationery, Plates & Glasses supplied. Trunk boxes every 5 years supplied only. Cosmetic charges Rs. 75/- for adolescent Girls, Rs. 55/- for lower classes and Rs. 50/- for all boys.

Spl. coaching for 10th class boarders; by appointing tutor in English, Maths, Science and Hindi in hostels and by providing study material to the students, getting excellent results in 10th class. During 2013-14 achieved 96.67%.

HOSTELS / IWHCs :

Eligibility: Poor children from SC (BPL) families, Orphans and destitute who are above 5 kms distance from the hostel.

Facilities: Mess charges for 3rd to 7th class Rs. 750/-. 8th to 10th class Rs. 850/-. Free supply of NT books, Note books, 4 pairs uniforms & Bed sheets, Carpets Every year stationery, Plates & Glasses supplied. Trunk boxes every 5 years supplied only. Cosmetic charges Rs. 75/- for adolescent Girls, Rs. 55/- for lower classes and Rs. 50/- for all boys.

Spl. coaching for 10th class boarders; by appointing tutor in English, Maths, Science and Hindi in hostels and by providing study material to the students, getting excellent results in 10th class. During 2013-14 achieved 96.67%.

The SW hostels are not only minimizing the dropouts especially from weaker section children but also promoting them to collegiate/Universities education to enjoy the extended benefits of the Government.

SW College Hostels (Department Attached Hostels)

Co-operative Mess: The students admitted in college hostels will be entitled for the residential scholarship's rate for attached hostels as prescribed by the State/Govt. of India. The mess charges for maintenance of college hostels will be met out of the Post Metric Scholarships budget meant for SC Students which is reimbursable as per the norms of Post-metric scholarships under Centrally Sponsored Scheme as it being done in respect of College Hostels for SC Students.

Eligibility: SC students i.e. Inter, Degree, Polytechnic, Engineering, MBBS, P.G., & Paramedical courses, Professional courses etc., are eligible.

HOSTELS:

At present there are 149 Hostels and other Social Welfare institutions as per the table given above, under the control of Social Welfare Department, during the year 2014-15 (90 Boys Hostels and 59 Girls Hostels) functioning in East Godavari District with a sanctioned strength of 16,425. The caste composition of students in each hostel, intended to achieve social integration, is shown below:

Scheduled Castes	70%
Christians converted from SCs	12%
Backward Classes	9%
Scheduled Tribes	5%
Others	4%

Free lodging and boarding facilities are provided to these boarders. They are also provided with facilities like textbooks, note books, study material, bedding material, trunk boxes, plates and glasses etc. free of cost. Each hostel boarder is given 4 pairs of dresses every year. Government in G.O.Ms.No.39, SW (Edn-2) Department, Dt. 07/12/2012 enhanced the rate of mess charges from Rs.475/- per month to Rs.750/- per month each for boarders up to VII class and from Rs.535/-pm to Rs.850/-pm each for boarders from VIII to X classes in Social Welfare Hostels with effect from 09-12-2012. Cosmetic charges for boarders in S.W Hostels are being paid @ Rs.50/-pm each for boys and Rs.55/-each per month for girls upto VII Class and Rs.75/- per month for girls from Class VIII to X Class from 2008-09. Hair cutting charges for boys are paid @ Rs.12/- per boarder per month.

SPECIAL HOSTELS: To improve the results of the Social Welfare Hostels, it was felt necessary to introduce the system of supervisory studies in Social Welfare Hostels. For this purpose, during the year 1992-93, Government in G.O.Ms.No.71, Social Welfare (Q1) Department, dt.12-5-1992, have issued orders to organize special hostels in all the districts, ranging from 30 to 50 hostels per district for the students belonging to SC/ST/BC communities with a strength of 100 boarders for each hostel for close monitoring and to achieve better performance. In these hostels VIII, IX and X class boarders of all SC/ST/BC hostels in the district are pooled at one place and supervisory studies are organized by drafting the services of tutors to coach the boarders in Mathematics, Science, English and Hindi subjects at a monthly remuneration of Rs.500/-P.M. per subject. Government have enhanced the honorarium to the Tutors in Special Hostels from Rs.500/- per month to Rs.1,500/- per month per subject vide G.O.Ms.No.96, Social Welfare (Edn.I) Dept, dt:30.12.2013 and the budget is being met under SCSP Funds. An additional amount of Rs.50/- per boarder per annum is paid to provide additional study material in special hostels. Unit tests are organized in the special hostels with the help of special tutors once every week to improve the academic performance of hostel boarders.

Special Hostels have been organized for boarders of 9th & 10th classes. During the year 2013-14, in Social Welfare Special Hostels (1113) boarders are studied in 10th class in the District. As a result, the 10th class results have improved a lot in the last few years. During March 2014, in East Godavari District, 96.67% of boarders (1076) were passed as against the State average and First place in the state of United Andhra Pradesh.

10th Class Results (March, 2014)

East Godavari District achieved 96.67% (First place in State of Andhra Pradesh)

No. of Students appeared in March 2014	No. Passed	Percentage of Results	District Average Percentage	East Godavari Placed in AP	100% students passed Hostels
1113	1076	96.67	96.26	FIRST	25%

Boys & Girls Pass percentage in 2013-14 (March, 2014)

Sl. No.	Category	No. of Special Hostels	No. appeared for the Examination	No. Passed in the Examination	No. Failed in the Examination	Percentage
1	Boys	35	634	615	19	97.00
2	Girls	20	479	461	18	96.24
	Total	55	1113	1076	37	96.67

Brief Note on Postmatric Scholarships

The Post Matric Scholarship Scheme (PMS) shall be available to all eligible students on a "Saturation Basis" among the SC/ST/BC/EBC/Minority/Physically Challenged communities to pursue higher studies. The scheme applies to all universities & its affiliated colleges whose admission process is regulated/administered by the State Government.

The Scheme of Post Matric Scholarship shall include Reimbursement of Tuition fee (RTF) payable to colleges and Maintenance charges payable to the Students (MTF). Tuition fee shall include all fees which are nonrefundable as fixed by the university or authority constituted for the purpose by the State Government. Maintenance fees (MTF) shall be paid as per the course wise prescribed rates. Under the Saturation basis all eligible students whose family income is less than Rupees Two Lakh per annum for SC/STs & Rs. 1.00 Lakh per annum for BC/EBC/DW/Minority shall be covered under the PMS scheme.

SCHOLARSHIP PROCEDURE:

(i) E-Pass online System: The administration of PMS shall be online. The Online process on the e-Pass website includes Registration of colleges, filing of applications by students, scanning and submission of documents of the student applications by the colleges, verification and sanction of scholarships by the department and submission of bills online to the treasury for making disbursement through the online banking system.

(ii) College Registration: All colleges affiliated to regular universities shall register on the e-Pass website and furnish details of the courses offered, recognition status for the courses, bank account details, college attached hostel details, if any, to enable the correct filing of applications and claims by the Students and the College Managements,

(iii) Online application (Fresh) by students: To avail the PMS Scheme, each eligible student shall apply online on the e-Pass website with all relevant particulars such as income certificate, caste certificate (issued by Meeseva), Photograph, Copy of the first page of the savings bank account for remittance of the MTF, marks of the qualifying examinations such as SSC, Intermediate etc as the case may be, copy of the ration card/ election photo identity card or any other proof of identity as may be required by the welfare officers concerned.

viii) Online application (Renewal) by students : All students who wish to renew their scholarship under PMS shall also register on the e-Pass website to enable the Welfare departments to process the claims.

(vi) Unique ID for Scholarship holders: Each Post Matric scholarship holder shall be allotted a Unique Id which shall remain throughout the currency of his educational career for the purpose of seeking scholarships. A candidate

(iv) Each student shall enter Aadhar details pertaining to Student, parents. These details shall be confirmed at District Office through online.

(v) All colleges and Students shall have a bank account. Students and Colleges shall furnish their bank accounts at the time of registration along with the photo copy of the first page of the bank account. Students bank accounts shall be confirmed by the District Officer.

a) The disbursal of tuition fee (RTF) shall be made in two installments to the college concerned.

b) The disbursal of maintenance charges (MTF) shall be made in four installments to the student's bank account.

(vi) Only those student's applications will be available for verification at college login for whose Aadhaar / Bank Account details were confirmed by the District Officer concerned.

(vii) Soon after verification of application done by the college through online, these applications will be available for biometric authentication at College.

(viii) Soon after completion of biometric authentication of the student. His/ Her application both through online and hardcopies will be forwarded to the District Officer login for verification/ sanction.

(vii) The District Officer after completion of verification of applicant details both in Hard copies and Online will sanction scholarship i.e., both RTF & MTF.

(viii) Disbursal of RTF & MTF to be online: The disbursal of RTF to colleges Bank Account and MTF to student's bank account shall be done through the online banking.

PMS Budget position during 2014-15:

During, 2014-15 an amount of Rs. 67.71 Crores have been spent towards sanction of RTF & MTF (RTF: 48.21 Crores & MTF: 19.50 Crores) covering 25397 students studying in 697 Colleges.

Ambedkar Vidyanidhi Overseas Scholarships:

During 2013-14, Mis Kamala Priya Kommineedi, D/o Nanibabu, Ramanayyapeta, Kakinada who is studying M.S(Industrial Engineering) at University of Houston, United States has received Rs 10 Lakhs Scholarships under this scheme.

During 2014-15, the following 3 students were selected under this scheme.

- 1) *Maddila Ananad, S/o Vijayakumar, Amalapuram who is studying who is studyin M.S (Engineering Management) at California State University East Bay 25800 Carlos Bee Boulevard – Hayward, U.S.A has been sanctioned 1st instalment of Rs. 5 Lakhs during 2014-15.*
- 2) *Mr Kedasi Deepak, S/o Nanibabu, Nakkavaripeta, Karapa(Mandal) who is studying M.S(Computer Science) at Northwestern Polytechnic University, California, United States the sanctions are under process.*
- 3) *Mr Godata Suribabu, S/o Apparao, Gollaprolu (V & M) who is studying who is studyin Master of Science University of Duisburg Essen, Duis Burg, Gemmany.*

Ambedkar Overseas Vidya Nidhi" will be sanctioned to SC students every year and is open to all eligible SC student graduates to pursue Post graduate studies abroad subject to the following guidelines:

(a) **Income:** SC Students whose family income is less than Rs.2.00 lakhs per annum from all sources are eligible.

(b) **Age:** The Maximum age under the scheme shall not exceed 35 years as on 1st July of the year of advertisement.

(c) **Qualification:**

(1) **For Post Graduate Course:** 60% marks or equivalent grade in foundation Degree in Engineering / Management / Pure Sciences / Agriculture Sciences / Medicine & Nursing / Social Sciences/Humanities. PG courses includes PG Diploma courses of One year and One and Half year duration.

***The scheme includes the study of MBBS Course abroad.**

(2) **For PhD Course:** 60% marks or equivalent grade in P.G course in Engineering / Management / Pure Sciences / Agriculture Sciences / Medicine / Social Sciences/ Humanities.

(d) **One Child in a family one time Award:** Not more than one child of the same parents / guardian's will be eligible and to this effect a selfcertification will be required from the candidate. The awardee cannot be considered for the second or subsequent times as the individual can be awarded only once in a life time.

(e) **Countries eligible under the Scheme:** USA, UK, Australia, Canada, and Singapore, Germany, New Zealand, Sweden, Netherlands, France, Denmark, Russia, Philippines, Kazakhstan and China (Philippines, Kazakhstan and China only for medicine)

(f) Mandatory Requirements:

- (i) He/She should have a valid TOEFL/IELTS & GRE/GMAT.
- (ii) He/She should have obtained admission in an accredited Foreign University.
- (iii) He/she should possess a valid Passport.
- (iv) The Candidates are required to make their own efforts in seeking admission in accredited University/Institution abroad.
- (v) The selected candidate has to join the concerned university within one year of communication of selection. On expiry of this specified period of time, the award will be automatically cancelled and come to an end. No request for extension of time for availing the award is permissible under the Scheme.
- (vi) The candidate shall not change the course of study or research for which the scholarship has been sanctioned.
- (vii) It will be the responsibility of the candidate to obtain the appropriate visa for a country wherein one intends to study further under award from the Scheme and the Visa issuing authorities may kindly see that only such type of visa be issued which only permits the candidate to pursue specified course abroad and thereafter the candidate returns to India.
- (viii) The applications should be complete in all respects and should be accompanied by all relevant documents. The applications, incomplete in any respect, are liable to be rejected

6. Procedure for Selection:

- (i) Notification shall be issued in leading dailies calling for applications and wide publicity will be given in University Campuses and in e-PASS portal in August/September and in January/February of the year (this year ie., 2013-14, being the first year for implementation of the scheme, first notification shall be issued in June/July in lieu of January/February).
- (ii) All such students desirous of applying for financial assistance for studies abroad shall apply online from 1st August to 30th September and again from 1st January to 29th February of the year.

- (iii) 33% of the awards shall be earmarked for Women Candidates (if adequate number of eligible women candidates are not available then Male candidates may be selected against this 33%).
- (iv) The registration shall be made under the scheme online at <http://www.apsocialwelfare.cgg.gov.in>.

- Caste Certificate from Mee Seva.
- Income Certificate from Mee Seva.
- Date of Birth certificate.
- Aadhar card.
- E-pass ID Number.
- Residential/Nativity certificate.
- Passport copy.
- Mark sheet from SSC/Inter/Graduate/PG level.
- GRE /GMAT or equivalent qualifying exam/test score card.
- TOFEL / IELTS score card.
- Admission offer letter from Foreign University (I-20, letter of Admission or equivalent).
- Copy of the latest Tax assessment is to be enclosed.
- Copy of Bank Pass Book of Nationalized Bank.
- Photo to be scanned and uploaded.

Pre-matric Scholarships:

Best Available School Scheme:

- a. The objective is to impart education to the children of poorest of the poor among SC families in Best Available Schools on par with other children extending same facilities.
- b. Eligibility: Families of Agriculture labor whose income is (1) Rural Aries Rs. 65000/- per annum, (2) Town/Urban Aries Rs. 75,000/- Orphans, Destitute, Jogins and Bonded labour childrens.
- c. Rs. 20,000/- per annum per child being sanctioned providing free boarding NT & Note books, Uniform, Shoes etc., every year.
- d. (698) No. of children studying 1st to 10th class in the Best Available Schools.

Scheme	No. Studying during 2014-15	2014-15 Budget Requirement	Budget Released	Expenditure	Budget Required
Residential	598 (7 Schools)	1,39,60,000/-	97,34,500/-	97,20,000/- (534 students)	42,40,000/-
Day Scholars	100 (10 Schools)				

INTERCASTE MARRIAGE INCENTIVES:

An Incentive of Rs.50,000/- is given to the couple married between a scheduled caste and other communities to promote social harmony and social integration.

ADMISTRATION OF JUSTICE :

Advocates belongs to scheduled caste below poverty line (Whose parental income is below Rs.2.00 lakhs) are assisted for 3 years with a monthly stipend of Rs.1000/- and a onetime adhoc grant of Rs.6000/- for purchase of books and furniture. These advocates will be assisted by Legal officers in various courts for providing professional skills